

IN THE HIGH COURT OF ORISSA, CUTTACK

W.P.(C) NO.14706 OF 2022

GITA ROUT ... Petitioner

-VERSUS-

STATE OF ODISHA & OTHERS

... Opp. Parties

**AFFIDAVIT FILED BY CHAIRMAN-CUM- CONVENOR, JOINT TASK FORCE
IN COMPLIANCE OF ORDER DATED 09.05.2023**

I, Dr. Manoj V. Nair, aged about 48 years, S/o N. Vasudevan Nair working as Chief Conservator of Forests (Additional charge), O/o Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha, Bhubaneswar do hereby solemnly affirm and state as under:

1. That, I am working as Chief Conservator of Forests O/o Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha, Bhubaneswar and I am competent to swear this affidavit.
2. That, the aforementioned Writ Petition was listed for hearing before this Hon'ble Court on 09.05.2023. In Paragraph-11 of the order, the Court has been pleased to direct as follows:

I.A No 6983 of 2023 arising out of W.P. (C) No-14057 of 2023.

"WSO has filed this I.A seeking vacation of the aforesaid stay order dated 4th May 2023. Notice. Notice is accepted by the learned Additional Government Advocate for the State, who undertakes to file a reply thereto within four weeks, rejoinder thereto be filed on or before the next date. The Vakalatnama filed by SriPani is taken on record."

10/3/23



Manoj V. Nair

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That with regards to the direction at Para-11 it is humbly submitted that the reply has since been filed before this Hon'ble Court on dated 12.07.2023.

3. That, In Paragraph-19 of aforementioned order, the Court has been pleased to direct as follows:

I.A No-640 of 2023 and I.A No 3126 of 2023 arising out of W.P(C) No-14706 of 2022.

"The Intervener in I.A No.640 of 2023 has prayed for processing of all compensation claims for the loss of human lives and crop loss by the State Government and for all such claims to be settled in a time bound manner. Notice was issued in the said I.A on 13th March 2023 and no replies have yet been filed. Meanwhile, an additional affidavit has been filed by the Intervener on 5th May 2023, copy of which has already been served on learned Additional Government Advocate for the State. Let a copy thereof be served on learned counsel for the Petitioners as well other counsel appearing today. Replies to both the I. As i.e I.A No. 640 of 2023 and I.A No. 3126 of 2023 be filed by the State within four weeks and rejoinder thereto if any be filed before the next date."

Mary v Nair

That, with regards to the direction at Para -19, it is humbly submitted that, the replies have since been filed before this Hon'ble Court on dated 14th July 2023.

4. That, in paragraph 20 of the aforementioned order the Court has been pleased to direct as follows:-

"Dr. Nair informs the Court that on 17th April , a High Power Committee (HPC) has been constituted with the Principal Secretary, (Energy) being one of the Members and all the DISCOMs being the special invitees .He informs the court that the HPC would meet very soon .Apart from inviting the DISCOMs, the Court directs that the representatives of the Applicants in I.A No- 640 of 2023 and I.A No-3126 of 2023 also be invited to present their issues before the said Committee .The HPC will also invite SNEHA apart from Dr. Sukumar to participate in virtual mode at its meeting . The minutes of the meeting of the HPC be placed before the Court along with an affidavit before the next date."

SP



ORISSA HIGH COURT
2ND FLOOR
11 7 JUL 2023
3
CLEARANCE
JUDICIAL REGISTRAR (J&E)

That with regards to the direction at para-20, it is humbly submitted that, the meeting of the High Level Committee viz State level Monitoring Committee on Human Wildlife Conflict has been held on dated 06.07.2023 under the Chairmanship of Chief Secretary, wherein all the DISCOMs, the representative of the applicants in I. A No- 640 of 2023 & I. A No- 3126 of 2023, the representative of SNEHA and Dr.R.Sukumar had also participated.

The minutes of the aforesaid meeting is annexed herewith as Annexure-ZZF/1

05. That, in paragraph 21 of the aforementioned order the Court has been pleased to direct as follow:-

"Dr. Nair will file his affidavit explaining the progress in the implementation of the CAP"

That with regards to the direction at para-21, it is humbly submitted that, substantial progress on implementation of CAP has been made. The major achievement / progress made so far are as follows:

- 1) Similipal-Hadgarh-Kuldiha Elephant Corridor has been notified as a Conservation Reserve vide Notification No. FE-WL-WLF-0011-2022/1166 dt. 20.01.2023, of Govt. of Odisha, Forest, Environment & Climate Change.
- 2) Compassionate grant towards unavoidable depredations by wild animals has substantially been enhanced vide Notification No. FE-WL-WLF-0037-2017/9128/FE & CC Dated 03.05.2023 of Govt. of Odisha, Forest, Environment & Climate Change.
- 3) An MoU has been signed with IISc, Bangalore for radio-collaring of few select numbers of elephants in the State and steps are being taken to carry out field operations after monsoon season.
- 4) Creation and improvement of 81 number of waterbodies have been taken up to ensure availability of water during the lean season. In addition, to enhance the fodder availability, improvement of existing poor quality bamboo forests are being taken up over an area of 1 lakh hectares.
- 5) All elephant death cases are closely monitored by JTF. Hand-holding support to field functionaries for investigation and case record preparation of selected wildlife offence

Mary v Nair

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JUDICIAL REGISTRAR (J&E)
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cases are also provided by the JTF. So far for 17 nos. of cases, legal support has been provided.

- 6) Co-ordination meeting between JTF and STF, Crime Branch has been held on 13.07.2023. Further, a meeting with all DISCOMs to formulate an Action Plan for elephant protection and preventing electrocution deaths were held on 15.05.2023. Minutes of the said meetings are attached as Annexure ZZG/1 and ZZH/1.
- 7) Steps have been taken jointly with State Institute of Rural Development for conducting capacity building training of PRI members on Human-Elephant Conflict Mitigation.
- 8) Special Relief Commissioner has been requested for providing support for strengthening of early warning system regarding detection and dissemination of elephant movements through their Common Alerting Protocol (CAP) portal in order to alert the villagers from impending danger. This is over and above the bulk sms system currently operational in select districts.
- 9) District Level Human-Wildlife Conflict Mitigation Committee under the chairmanship of district collector has been constituted by the Govt. in all 30 districts of the State. Meeting of the said committee in different districts have already been conducted and minutes of the meeting are circulated to all quarters.

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However, details of progress of the implementation of CAP at Divisional level, Circle level and at Wildlife Headquarters are annexed herewith as Annexure ZZI/1, ZZJ/1 & ZZK/1 respectively.

06. That, the humble Opposite parties crave leave of this Hon'ble Court to make further submission and file further affidavits in the interest of justice and effective adjudication by this Hon'ble Court.
07. That, the facts stated above are true to the best of my knowledge, belief and based on available records.

AS



Identified by:

Jagabandhu Lenka
14-07-23
Asst. A.G's Office

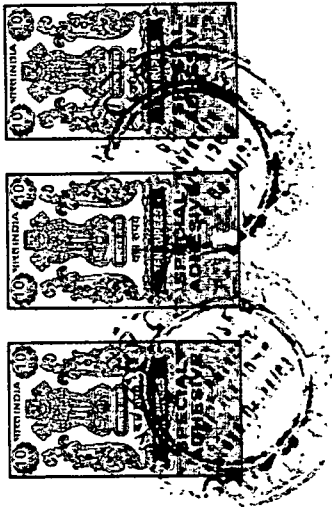
Place: Cuttack.

Date: 14-07-2023

Certified that, Cartridge papers are not available

Mang V. Nain⁵
14-07-2023
Chief Conservator of Forests (WL)
DEPARTMENT of PCCF(WL) & CWLW
Odisha, Bhubaneswar

ADDL STANDING COUNSEL.



The above named deponent being identified
by Mr./Ms. J. B. Lenka Advocate
appears before me at AM/PM.
on this the day of 20.....
solemnly affirms that the facts stated
are true to his/her knowledge and belief.

NOTARY
CUTTACK TOWN
S/E (H)
14/7/23

6 Annex-2.7/1

GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No. FE-WL-WLF-0020-2023 / 14656 / FE & CC, Date 13.07.23
From

Shri Deben Kumar Pradhan, IAS
Additional Secretary to Government.

To

The Additional Chief Secretary, Home Department,
The Additional Chief Secretary, R & DM Deptt.,
The Additional Chief Secretary, Energy Deptt.
The Principal Secretary, PR&DW Deptt.
The Principal Secretary, Agriculture & Farmers' Empowerment Deptt.
The Principal Secretary, Works Deptt.
The Principal Secretary, I&PR Deptt.
The Commissioner-cum-Secretary, F & ARD Deptt.
The Special Secretary to Govt. (Rail Coordination), C&T (Transport) Deptt.
The Director General of Police, Odisha
The PCCF & HoFF, Odisha,
The PCCF (WL) & CWLW, Odisha,
The CCF(WL), O/o the PCCF (WL) & CWLW, Odisha

Sub: Minutes of the State Level Monitoring Committee on Human Wildlife Conflict held on 6th July 2023 in hybrid mode under the chairmanship of the Chief Secretary, Odisha.

Sir,

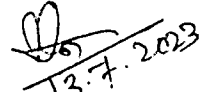
I am directed to send herewith the minutes of the State Level Monitoring Committee on Human Wildlife Conflict held on 6th July 2023 in hybrid mode under the chairmanship of the Chief Secretary, Odisha for your kind information and necessary follow up action.

Yours faithfully,


13.7.2023
Additional Secretary to Government.

Memo No. 14657 / FE & CC, Dated 13.07.23

Copy forwarded to the OSD to Chief Secretary for kind information of Chief Secretary, Odisha.


13.7.2023
Additional Secretary to Government.


Memo No. 14658 / FE & CC, Dated 13.07.23

Copy forwarded to PS to Additional Chief Secretary to Government, FE & CC Department for kind information of Additional Chief Secretary.


13.7.2023
Additional Secretary to Government.



FE-WL-WLF-0020-2023/1/2023


13.7.2023
Chief Conservator of Forests,
O/o the PCCF (WL) & CWLW,
Bhubaneswar

ORISSA HIGH COURT
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CLEARANCE
PROPERTY REGISTRAR (C)

Minutes of the 1st meeting of the State Level Monitoring Committee on Human Wildlife
Conflict held on dated 06.07.2023 at Lok Seva Bhawan

1st meeting of the State Level Monitoring Committee on Human Wildlife Conflict was held in hybrid mode on dated 06.07.2023 at Lokseva Bhawan under the Chairmanship of the Chief Secretary in his Conference Hall.

The list of participants is *annexed* herewith.

At the outset, the ACS, FE&CC welcomed all participants and thereafter the PCCF (WL) & CWLW gave a brief background regarding the constitution of the State Level Committee and its mandate. It was followed with presentation as per agenda by the CCF (WL) cum Member Secretary of the Committee.

Further, pursuant to the order dated 09.05.2023 of the Hon'ble High Court, the representatives of the Applicants in I.A No 3126 of 2023 and I.A No 640 of 2023 in WP (C) PIL No 14706 presented the issues raised in the respective I.A.s before the Committee. The Committee while taking note, intimated that all the points submitted by the Applicants would be examined for appropriate decisions keeping the overall aim of effective elephant conservation and mitigation of Human-Elephant Conflict in the State.

Prof Raman Sukumar, expert member of JTF and Professor Emeritus, IISc Bangalore who participated on virtual mode, stated that most of his recommendations viz. zonation approach, rationalization of elephant corridors etc have been taken cognizance by the Hon'ble High Court. And that one such zone viz. elephant removal zone will be very important in times to come; the option of removing itinerant/troublesome elephants from such zone to more suitable habitats should be exercised after careful selection of potential release sites. He further impressed upon rationalization of 'corridors' after adequate ground-truthing.

The ACS, FE&CC emphasized on expeditious grant/ payment in case of wildlife depredation and suggested to adopt the model being followed by OSDMA.

The Chairman in his concluding remarks stated that a pragmatic approach has to be taken as regards corridors. He highlighted the efficacy of linear infrastructure mitigation measures especially ramps/overpasses across canals and emphasized the need to ensure that such measures are built into all the projects passing through elephant habitats and various movement paths. On electrocution of elephants, he advised that all relevant guidelines of the Central Electricity Authority (CEA) be followed meticulously by the DISCOMs.

After threadbare deliberations, the following decisions were taken.

1. Necessary steps shall be taken to reduce the turnaround time for compassionate grant payment to those affected by wildlife depredation. The model followed in OSDMA may be studied for replication by the Forest Department.
- Ongoing cabling and rectification of electrical lines in the forest areas shall be hastened and DISCOMs shall ensure that ground clearance and other measures as prescribed by the CEA are duly adhered to.



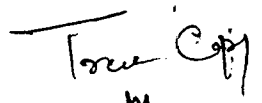
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Conservator of Forests
The PCCF (WL) & CWLW
Odisha, Bhubaneswar

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3. Protection relay systems shall be improved so as to ensure immediate tripping upon tampering, contact by animals. Further, DISCOMs shall ensure that all linemen are provided with discharge rods for efficient use. In addition, more effective barriers instead of brick walls around identified transformers shall be erected.
4. Monthly co-ordination meetings with the CEOs of four DISCOMs shall be conducted by the State Wildlife Headquarters involving even the Chief Electrical Inspector.
5. PCCF WL & CWLW shall examine the issues raised by the Applicants in the aforesaid two IAs and take appropriate action keeping the overall aim of effective elephant conservation and mitigation of conflict.
6. District administration shall provide necessary support for crowd management whenever wild animals rescue/driving operations in the human habitations are carried out by the DFOs.
7. CDVOs shall include immunization of domestic cattle surrounding the wildlife areas in their annual plan of vaccination. For this purpose, the DFOs concerned shall provide the list of such villages to be covered.
8. Home Department shall expedite the proposal already submitted by the Forest Department for authorization to the designated Forest Officials in getting access to CDR, TDD and live tracking of mobile calls of suspected/ wildlife crime accused.

Meeting ended with vote of thanks to the Chair and all participants.


Chief Secretary


Chief Conservator of Forests (S.I.)
O/o the PCCF(WL) & CWLW
Odisha, Bhubaneswar

ANNEXURE

List of participants in meeting dated 06.07.2023 at conference hall of Chief Secretary

Members

1	Chief Secretary	In the Chair
2	Additional Chief Secretary, FE & CC Department	
3	Addl. Chief Secretary Home Department, Represented through Special Secretary Home Dept.	Through VC
4	Additional Chief Secretary, R & DM Department Represented through Addl. Secretary R & DM Dept.	
5	Additional Chief Secretary, Energy Department Represented through FA-cum-Addl. Secretary Energy Dept.	
6	Commissioner-cum-Secretary, F & ARD Department Represented through Special Secretary, F & ARD Dept.	Through VC
7	Director General of Police	
8	PCCF Wildlife & CWLW	
9	CCF (WL), O/o the PCCF (WL) & CWLW	

Special Invitees

10	ADG (L & O), O/O DGP	
11	Prof. Raman Sukumar, Co-opted member (JTF)/ ANCF	Through VC
12	CEO, TPSODL	Through VC
13	CEO, TPWODL	Through VC
14	CEO, TPCODL	
15	Puneet Munjal, Representative TPCODL	Through VC
16	Bhaskar Sarkar, CEO, TPNODL	Through VC
17	DFO, Khurdha	Through VC
18	Head Environment & Sustainability Group, TATA power	Through VC
19	Sri Ramasamy Krishnan, SNEHA NGO	Through VC
20	Dr. Tulishree Pradhan, Representative Save Elephant Foundation Trust (I.A No 640/ 2023)	Through VC
21	Sri Akhaya Biswal, Advocate, Representative of Applicant in I.A No 3126/2023	Through VC

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Chief Conservator of Forests (WL)
O/o the PCCF(WL) & CWLW
Odisha, Bhubaneswar

10 Annexure 22 G/1

Minutes of the co-ordination meeting of Joint Task Force (JTF) with Special Task Force (STF) held on 13-07-2023 at 2nd Floor Conference Hall of State Wildlife Headquarters, Bhubaneswar under the chairmanship of CCF (WL)-cum-Chairman JTF.

At the outset, the CCF (WL), welcomed all participants and gave a brief background about the JTF and also the Comprehensive Action Plan (CAP) for Conservation of Elephants & Mitigation of Human-Elephant Conflict (HEC) in Odisha. He emphasized regarding holding of the monthly meeting with STF.

The list of participant is annexed herewith.

Opening the proceedings, DR. K.K. Panigrahi, SP, STF Crime branch briefed that relating to wildlife offence cases presently, STF is providing CDR/ SDR/live location of offenders to the JTF. Database of crime dossier of wildlife offence cases is also being developed by STF.

This was followed by detailed discussions regarding operation of STF, their good practices that can be adopted by JTF, possible improvements required in the functioning of JTF etc. Chairman, JTF also emphasized the need to find out linkages regarding wildlife offences of four target species such as Tiger, Leopard, Pangolin and Elephant and suggested that WCCB may be kept in the loop and their assistance sought

The following decisions were taken after the readbare discussions:

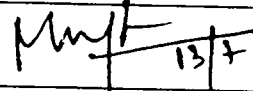
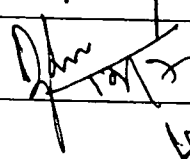
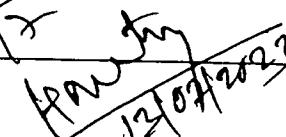
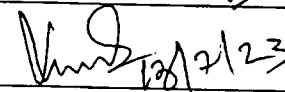
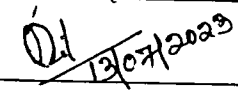
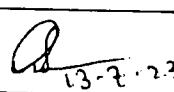
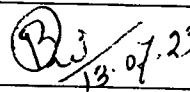
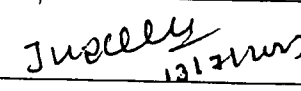
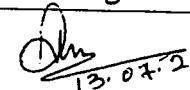

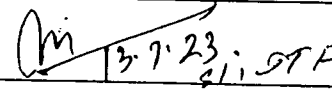
1. Monthly co-ordination meeting will be conducted on regular basis, alternatively at Wildlife Headquarters, Saheed Nagar and STF Office, Unit-V, Keshari Nagar, Bhubaneswar, with a provision for virtual/ Hybrid mode also.
2. Sharing of intelligence pertaining to wildlife offence cases of Elephant, Tiger, Leopard & Pangolin shall be done between the two groups.
3. Mutual sharing of crime data dossiers of wildlife offenders prepared by both JTF & STF.
4. Pangolin trade is of great concern. Hand-holding to be given to the DFOs, to deal with the offence cases involving Pangolin.
5. Intensive monitoring mechanism of wildlife offence cases being done by the STF should be adopted by JTF.
6. Joint workshop for capacity building of JTF members to be taken up.
7. Liaisoning with WCCB so as to trace forward linkages to track crimes of criminals having interstate ramifications.

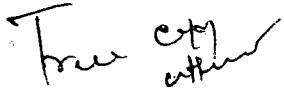
Meeting ended with a vote of thanks to the chair and all participants.

True copy attached
Chief Conservator of Forests
Of the PCCF(WL) & C...
Odisha, Bhubaneswar
CCF (WL) -cum- Chairman JTF

Attendance Sheet

Participants attended the Meeting of JTF with STF held on 13.07.2023 at
Second Floor Conference Hall of State Wildlife Headquarters, Bhubaneswar

Sl. No.	Name & Designation of the Officer/Staff	Signature
01	Dr. M.V. Nair, IFS, CCF (WL)- Cum-Chairman JTF	 13/7
02	Dr. K.K. Panigrahi, OPS (SAG), SP, STF, Crime Branch, Bhubaneswar	 13/7
03	Sri Himansu Sekhar Mohanty, OFS-I (SB) (JTF)	 13/07/2023
04	Sri Jatin Kumar Panda, Addl. SP, (JTF)	 13/7/23
05	Sri Ramapada Aranbinda Mishra, ACF (JTF)	 13/07/2023
06	Dr. Subhashree Dash, ACF (JTF)	 13.7.23
07	Miss. Bhagyalaxmi Barik, FR (JTF)	 13.07.23
08	Sri Jayanta Kumar Dash, FR (JTF)	 13/7/23
09	Smt Renubala Sahoo, Inspector, Police	 13.07.23 Inspector - J.T.F.
10	Sri Sudhakar Singh, SI, Police	 J.T.F.
11	Sri Baladev Prasad Das, SI, Police	 13.7.23 SI, STF
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Chief Conservator of Forests (WL)
O/o the PCCF(WL) & CWLW
Odisha, Bhubaneswar

Minutes of the meeting held on 15.05.2023 at 4:00 PM to finalize the Action Plan of Elephant Protection.

The List of participants is at **Annexure-I**.

The participants recognized the urgent need to combat the escalating issue of elephant deaths in Odisha, caused by illegal poaching and electrocution. They emphasized the importance of collaborative efforts between the Discoms and forest officials to tackle this problem effectively. An overall comprehensive action plan was discussed.

- 1) The Discom CEOs shared their comprehensive initiatives to mitigate risks in elephant corridors and raise awareness among local communities. These initiatives included:

24x7 Control Room

TPCODL monitors elephant movement 24x7 in their Power System Control Centre. Information through a WhatsApp group wherein the patrolling group consisting of forest officials & DISCOM officials share the need of immediate tripping of feeders based on elephant movement. Record of all these trippings & incidence is recorded in the control room.

Creating a Safe Infrastructure

- Installing interposing poles to elevate the height of the electrical network.
- Replacing bare conductors with insulated ones.
- Fencing distribution substations to prevent elephant intrusion.
- Implementing deterrent measures, such as spikes on poles.
- Barricading open transformers

Technology Intervention

- Installing animal intrusion detection and repellent system

Awareness creation

- Conducting Chaupadi meetings and use of Surakhya Sachetan Rath, a mobile van with digital display, to create awareness and sensitize locals on ill effects of animal poaching.

- 2) **Joint Patrolling and Vigilance:** The CEOs and CCF highlighted successful joint patrolling efforts by Discoms and forest officials to combat power theft, poaching, and identify vulnerable areas. A systematic plan is prepared with RCCF in Dhenkanal is as elaborated below:

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- RCCF & Superintending engineer: Once in a month
- DFOs & Executive Engineers: Once in a month
- ACFs & SDOs: Twice in a month
- Rangers & Section Managers: Thrice in a month

This collaborative approach aims to deter miscreants and locate illegal tapping spots, hooking areas, low-lying networks, substations without adequate fencing, etc. Format for capturing the above details was discussed & it was observed that the patrolling team captures the hooking activities if any & also the need of fencing. Similar approach to be adopted in other areas if not done so far.

Court has shared the following views / steps to be taken by the DISCOMS

1.0 To interact with the residents of villages falling within their respective areas which have witnessed elephant movement in the past.

SI NO	DATE	DISCOM	DIVISION	SECTION	Location
1	11.04.2023	TPWODL	Jharsuguda	Kusumi	Lachhada, Sundergarh District (Bonai DFO)
2	11.04.2023	TPWODL	Sonepur	Mahadevpali	Near Silijhuri Village, Binika, Sonepur (Subarnapur) District
3	19.03.2023	TPNODL	Joda	Jurudi Section, Joda Sub Division	Jadipada near Basantpur village, Keonjhar District
4	13.03.2023	TPSODL	BNED Bhanjanagar	Bhanjanagar Sub Division-I/ ESO-II Electrical Section	Paddy field near Gambarigochha village, PS-Bhanjanagar, Dist-Ganjam

2.0 Persuade the villagers to go in for 6 V Solar fencing & offer it as a viable alternative to deter animals & elephants

3.0 Identify instances of illegal hooking to power the farmers fencing & discontinue this practice

4.0 The court to be informed the No. of 6 V Solar fencing erected

*True copy
offer*
M
Chief Conservator of Forests (WL)
O/o the PCF (WL) & CWLW
Odisha, Bhubaneswar

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During the meeting following action plans were discussed in addition to the existing above listed actions carried out by DISCOMS

- 1.0 **Intelligence Gathering System:** It was proposed to explore setting up of a centralized toll free number for reporting illegal tapping, poaching, and related information. A reward and recognition scheme incentivize public participation shall also be included.
- 2.0 **Guidelines on Solar Fencing:** Solar Fencing was identified as a probable deterrent to elephants to enter human population area. CCF committed to circulate comprehensive guidelines on solar fencing to ensure consistent standards across the region. Suitable funding mechanism shall be explored with inputs from Energy dept. and Odisha gov. to facilitate villagers for installation of solar fencing.
- 3.0 **Initiatives proposed by Sneha-NGO:** Sneha-NGO shared its proposal for adoption of the following key measures. the above proposal is being taken up with TATA Power for approval of the proposal
 - a) Support to establish an Early Warning System through Construction/ creation of the Warning systems.
 - b) Handholding support to Grama Panchayats.
 - c) District-level Orientation on HAC
 - d) Awareness and Sensitization Programs to –
 - Self Help Groups
 - Children– Anganwadi, LPS, HPS, Middle and High School
 - e) Training for the Rapid Response team and Front-line staff of the Forest Department
 - f) Facilitating Elephant protection measures: (Trenches, Solar Fencing under MGNREGA etc.)
 - g) Adoption of MoEFCC guidelines on Compensation

The above activities as per the proposal are listed in detail as follows

- a) **Support to establish an Early Warning System through Elephant collaring/ Construction/ creation of the Warning systems.**

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- i. **Surveillance Camera traps:** The camera traps will be implemented in conflict hotspots and high electrical tripping areas to monitor illegal power thieving and to monitor the elephant movement.
- ii. **Proximity sensors and hooters:** This is a technological system to detect and deter wild animals. This will help in protecting the crop from wild boar and other wild animals further it may also help in reducing the power tapping in remote villages. In the first phase, 50 Units can be installed in vulnerable areas in one range.
- iii. **SMS/Voice call service:** Bulk SMS service will be initiated to send out text messages about elephant presence and their movements within human habitation areas to people who are willing to receive information on their mobile phones. On a daily basis, these messages can be sent in English, Odia and Hindi to people residing within the villages. For sending the SMS, a 2 km radius was chosen based on our long-term research because of the high likelihood (> 80%) that elephants would move within that distance over a 24- hour period.
- iv. **Bulk Voice call service:** it will be initiated to send out a voice call about elephant presence and their movements within human habitation areas to people who are willing to receive information on their mobile phones. On a daily basis, these messages can be sent in English, Odia and Hindi to people residing within the villages.
- v. **GSM Led Display boards:** These boards will be placed in highly conflict-prone villages. These digital boards are handled remotely from a base station, this is one of the successful mitigating measures in other states. The board content will be elephant movement information, showing conflict awareness video display.

b) District-level Orientation on HEC

One-day orientation will be conducted at the district level for the district officers from different line department heads and TPCODL staff about the project activities and implementation plans. This will help the district officers to understand the project and provide continued support and collaboration for effective of the project and to ensure the sustainability of the initiatives.

c) Handholding support to Grama Panchayats

Effective handholding support will be provided through project field staff to the Grama Panchayaths to make detailed Grama Panchayath Development Plans to address issues of the Community. The Gram Panchayat Development Plan (GPDP) should be comprehensive and based on a participatory process involving the Community, particularly Gram Sabha, and will be in convergence with schemes of all related Central Ministries / Line Departments related to 29 subjects listed in the Eleventh Schedule of the Constitution. This would include economic development, infrastructure development and other aspects of human development i.e., education, health, drinking water supply, etc., besides access to credit. The GPDP is a Community-led development – Through dialogue, support

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Page 4

communities to develop and implement priority challenges and opportunities. Systems strengthening

- Analyze and seek to strengthen formal and informal systems that build resilience Inclusive targeting
- Support the poorest households by responding to their specific needs, enhancing their ability to access resources and services to pursue pathways out of poverty

d) Awareness and Sensitization Programs to – Self-Help Groups, Children– Anganwadi, LPS, HPS, Middle and High School

It is well established that wildlife causes tangible losses, for instance, damaging the crops, but killing the wildlife will certainly lead to several folds of non-tangible losses though it may give some temporary respite. These awareness and sensitization programs are structured to drive this point home to different fractions of the Community. These programs are developed in a manner to enhance the understanding of the issue – its genesis, impacts, strategies to reduce conflict, and mutual co-existence. The content will differ from stakeholder to stakeholder. Also, WASH (Water, Sanitation and Hygiene) component will be added as part of the awareness campaign. These programs will be done at schools, community halls and if required some hired halls based on the requirement.

e) Training for Rapid Response team and Front-line staff of the Forest Department

The training and awareness programs are structured to drive this point home to different fractions of the Community and Department. These programs are developed in a manner to enhance the understanding of the issue and knowledge-sharing programs, – its genesis, impacts, strategies to reduce conflict, mutual co-existence and work closely with the Community. The content will differ from stakeholder to stakeholder. The proposed training plan is for all ranges.

f) Formation and strengthening of Community PRT: "Gajasathis" Primary Response Team will be formed at all village levels by involving, GP members, Local doctors, Nurses, Police, Forest department staff, PDO etc. This is to engage all the local representatives in the mitigation process.

g) School/ Anganwadi centres wall painting: The children will be the best change agents to bring positive behaviour to their parents. Therefore, At least 100 schools / Anganwadi centres will be made with wall writing with awareness activities on HEC messages to create awareness among children.

h) Facilitating Elephant protection measures and other barriers: (Trenches, Solar Fencing under MGNREGA)

By creating suitable trenches as select places, in long term they can serve two purposes, viz., preventing the animals a) from the forest to outside and also b) animals from villages into forests. In short term, they can help the Community to gain employment through MGNREGA funds.

Sneha will help and support only in identifying the vulnerable areas along with the joint survey of the local forest department for trenching and designing the barriers. Implementation of barriers or excavation will be done by the concern range or based on their sponsors.

Knowledge sharing:

Participation/Conducting national and international level seminars/workshop/conference- Bringing National and international level experts in the field and conducting a conference or seminar to share their knowledge.

Methodology:

In consultation with the Wildlife Department of the Odisha Government, the human-elephant conflict hot spots will be identified and the following process will be followed:

The project would recruit a team of young villagers as part of the Government scheme called "Gajasahtis" with some basic skills in understanding modern concepts of communication and who show some compassion towards people and wildlife. They would undergo basic training to understand what happens when elephants raid an area. They would be updated to modern methods of communication and using a smartphone. Once they have understood the basic methods that would be followed in the field to gather information, they would start work.

They would also be trained in using an app to collect data using PS. Hence whatever data they collect would be geo-tagged and would be very help full to mapping the issue. One person from each village in the hotspot area would be taken.

For reducing Human Deaths and Damage from elephants:

- a) Deploy early warning systems: The project team would visit the identified villages which are prone to raiding by elephants. They would do a number of transit around the village marking any signs of elephant movement. These would be marked on the app producing a map of elephant movement around the village. They would also mark, and record damage done by elephants. Mark earlier conflict locations where elephants had died or humans. This would give us a detailed map of how elephants are using the area.
- b) In the meantime, we would have developed a land use map around the village using Sentinel 2 images and the terrain of the surrounding area. Together the Geographical information system would give us a rough scheme of how elephants are moving in the area. Data from the Forest Department Anti-depredation staff would also be added to the system.
- c) Once we understand the movement of elephants around the target village, we would deploy an early warning system, which would raise an alarm at the village when elephants approach the village. This can be upgraded to send SMS to the local people who have registered their numbers, informing them that elephants were there in a location and are moving towards a known location.

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- d) When the Government erects electric fences/ trenches, our teams would help the farmer to understand how they protect them from elephants intruding into their farms and activate them to participate in maintaining the same. One of the responsibilities would be to work with the Community to build their own latrine to avoid going for open defecation early morning before sunrise and after sunset which is the most vulnerable time.

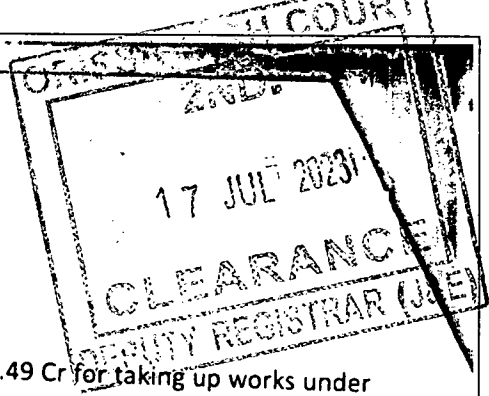
Community Education to Mitigate HEC:

- a) The 1500 Volunteers would mingle with the people helping them with any major issue they meet daily. This would result in them understanding HEC better and also would get information on people who could be trapping wildlife for gain.
- b) Usually, wild pigs are a major problem compared to elephants as they damage crops more extensively. However, as elephants are more visible walking through a crop field the damage due to their passage easily attributable. Some farmers lay a trap for wild pigs by putting a wire roughly one foot above ground using insulated wooden stakes. The power supply to this set-up is from the home mains electricity and is not allowed as per norms. Social pressure would be created via education in schools and through Gajasathis. Alternate 6V Solar or DC fence set-up education will be provided as these will merely repel the wildlife or set off an alarm instead of creating causality. Also, the team would help farmers to try and overcome the raiding by wild pigs by bringing to notice of the Government resulting in the Forest department or agriculture department coming forward to put up a fence to protect the farmers.
- c) The teams would be given the necessary skill and equipment to help the farmer maintain any fence which exists at present
- d) While patrolling the farms they would also map all the electric posts and the connection to wells and houses. This would be mapped onto the map and we can ensure that there are no low-hanging live wires in the path of elephants. This output would be helpful for the Tata Company which would allow them to plan their network more efficiently.

4.0 Affidavit and Court Compliance: The discoms will submit a detailed affidavit outlining their initiatives and actions, complying with court orders. Individual reports will provide specific insights from each discom.

5.0 Discoms shared with CCF that Saturation Survey has been carried out for further elephant movement areas in coordination with the forest dept. officials. Requisitions of approx. Rs 875 Crores have been prepared and are under consideration for the various areas.

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TPCODL has placed requisition for release of funds of Rs 783.49 Cr for taking up works under vulnerable locations of Elephant Corridor & Movement Area based on the joint survey done with Forest Dept. The Cost breakup of estimate placed is as follows:

S.No.	Area	Value (Rs Cr)
1	Angul	200.76
2	Athamalik	98.71
3	Satkosia	5.47
4	Dhenkanal	290.72
5	Deogarh	12.18
6	Athagarh	44.93
7	Cuttack	5.49
8	Khurda / WL	88.58
9	Chandaka	20.31
10	Nayagarh	16.35
Total		783.49

In TPWODL area, the joint verification has been completed. Signing of reports by stakeholders is complete except in Sambalpur. Post completion of the signing, we will be submitting the DPR will be submitted Dept. of Energy, Govt. of Odisha for approval and corresponding fund allocation.

S.No.	Package	Value (Rs Cr)
1	Golamunda	0.41
2	Kalampur	5.65
3	Jaipatna	1.15
4	Junagarh No.: II	3.99
5	Narla	0.52
6	Biswanathpur	2.28
7	M. Rampur	1.70
8	Chhatiguda	0.20
9	Tureikela	9.22
10	Saintala	2.21
11	Belpada	6.85
12	Patnagarh No.: II	2.53
13	Dhama	0.51
14	Kuchinda No.: I	1.92
15	Kuchinda No.: II	2.27
16	Bamra	2.99
17	Jamankira	2.66
18	Kusumi	2.01
19	Hatibari	1.08

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S.No.	Package	Value,(Rs.Cr)
20	Padiabahal	0.65
21	Laida	0.27
22	Paramanpur	0.27
23	Rengali	0.28
24	Laikera	0.53
25	Rairakhol	1.09
26	Bagdihi	2.12
27	Naktideul	2.33
Total		57.72

In TPNODL area, new Proposals for Rs 33.56 Cr for 363 Nos. of locations have been received from the concerned DFOs. The same has been submitted to Dept. of Energy, Govt. of Odisha.

S.No.	Area	Value,(Rs.Cr)
1	Bhanjanagar	29.13
2	Phulbani	2.27
3	Berhampur	2.16
Total		33.56

6.0 The next meeting shall be held on 15th Jun'23 to discuss the progress and way forward.

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Annexure-I: List of Participants

1. Mr. Shenbagam Manthiram, CEO, TPCODL
2. Mr. Arvind Singh, CEO, TPSODL
3. Mr. Gajanan Kale, CEO, TPWODL
4. Mr. Manoj V Nair, Chief Conservator of Forests, Odisha
5. Mr. Bikash Ranjan Dash, Conservator of Forests (Wildlife), OdishaN.
6. Ms. Vaishnavi Prabhakan, Head – Corporate Sustainability, Tata Power
7. Ms. Pratiksha Naik, Lead Associate – Biodiversity, Tata Power
8. Mr. Ramasamy Krishnan, Executive Director, SNEHA-NGO
9. Mr. N. Mohanraj, Project Consultant / Advisor, SNEHA-NGO
10. Mr. Shrenik Jain, TPNODL

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DIVISION LEVEL ACTION POINTS DRAWN ON THE BASIS OF CAP				
Sl. No	Name of the Circle	Name of the Division	Activity 1	
			Human -elephant conflict mitigation	
			1.The present mechanism of disbursing compassionate grants using the 'Anukampa' app has resulted in a quick turnaround time. However, the functioning of the app need to be given wide publicity among local people and the existing issues (cases of encroached land, absentee owners, tenant cultivators etc) have to be eliminated to ensure complete user satisfaction	2.Strengthen ongoing efforts by operationalizing a Rapid Response Teams (including staff trained in tranquilization) in all Divisions and at the Circle Level to reduce response time of forest department staff during emergency situations arising due to incursion of elephants into human habitations/cultivation.
1	Angul	Angul	ongoing	ongoing
2		Athagarh	ongoing	ongoing
3		Athmallik	ongoing	ongoing
4		cuttack	ongoing	ongoing
5		Dhenkanal	ongoing	ongoing
6		Mahanadi wl	ongoing	ongoing
7		Satkosia	ongoing	ongoing
8	Berhampur	Baliguda	ongoing	ongoing
9		Boudh	ongoing	ongoing
10		Phulbani	ongoing	ongoing
11		Berhampur	ongoing	ongoing
12		Ghumsur north	ongoing	ongoing
13		Ghumsur south	ongoing	ongoing
14		Parlakhemundi	ongoing	ongoing
15	Baripada	Baripada	ongoing	ongoing
16		Balesore wl	ongoing	ongoing
17		Karanjia	ongoing	ongoing
18		Keonjhar	ongoing	ongoing
19		Rairangpur	ongoing	ongoing
20		STR south	ongoing	ongoing
21		STR north	ongoing	ongoing
22	Koraput	Koraput	ongoing	ongoing
23		Rayagada	ongoing	ongoing
24		Joypure	ongoing	ongoing
25		Malkangir	ongoing	ongoing
26		Nabarangapur	ongoing	ongoing
27		Jharsuguda	ongoing	ongoing
28		Rairakhol	ongoing	ongoing
29	Sambalpur	ongoing	ongoing	

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30		Bargarh	ongoing	ongoing
31		Bamra	ongoing	ongoing
32	Sambalpur	Hirakud	ongoing	ongoing
33		Nayagarh	ongoing	ongoing
34		Khordha	ongoing	ongoing
35		Bhadrak	ongoing	ongoing
36		Chandaka	ongoing	ongoing
37		City	ongoing	ongoing
38		Chilika	ongoing	ongoing
39		Rajnagar	ongoing	ongoing
40	Bhubaneswar	Puri	ongoing	ongoing
41	Bhabanipatna	Kalahandi north	ongoing	ongoing
42		Kalahandi south	ongoing	ongoing
43		Subarnapur	ongoing	ongoing
44		Bolangir	ongoing	ongoing
45		Khariar	ongoing	ongoing
46		Sunabeda	ongoing	ongoing
47	Rourkela	Keonjhar	ongoing	ongoing
48		Bonai	ongoing	ongoing
49		Rourkela	ongoing	ongoing
50		Deogarh	ongoing	ongoing
51		Sundargarh	ongoing	ongoing

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Activity 2								
Inter- departmental co-ordination								
Human wildlife conflict mitigation committee								
Sl. No	Name of the Circle	Name of the Division	1.District level Human Wildlife Conflict Mitigation Committee under chairmanship of Collector to be constituted. Superintendent of Police and heads of relevant line departments will be represented with concerned DFO being Member Secretary.	2.Monthly Wildlife Crime Prevention and Enforcement meeting with Superintendent of Police to discuss issues on the topic.	3.Strengthen existing mechanisms of crowd control by preparing a mob/crowd control plan to in vulnerable areas with the help of District Administration and Police Department for control of Mob during straying of elephants to human settlement. Use of S/144 under CrPC should be employed wherever required.	4.Enhance co-ordination with local police officials for apprehending habitual and repeat offenders, request for CDR and TDR, call tracking and cracking down on illegal arms manufacturing units. Booking of offences under Arms Act and Explosive Substances Act.	5.During construction of overpass/under pass, to the extent possible, most of the materials should be prefabricated elsewhere so that the construction process does not hinder animal movement. No construction to be allowed between 6 PM and 6 AM.	6. 11 numbers of elephant under passes are under progress (Rimuli-Rajamunda, Tileibani-Sambalpur, Talcher-Kamakshya Nagar, Kamakshya Nagar-Duburi and Cuttack-Angul.) and need to be expedited.
1	Angul	Angul	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
2		Athagarh	Already formed	Ongoing	Being done	Ongoing	to be done	to be done

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3		Athmallik	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
4		cuttack	Already formed	Steps already initiated	Being done	Ongoing	Ongoing	Ongoing
5		Dhenkanal	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
6		Mahanadi wl	Already formed	Ongoing	Being done	Ongoing	to be done	to be done
7		Satkosia	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
8	Berhampur	Baliguda	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
9		Boudh	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
10		Phulbani	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
11		Berhampur	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
12		Ghumsur north	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
13		Ghumsur south	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
14		Parlakhemundi	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable

Trace cost
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15	Baripada	Baripada	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
16		Balesore wl	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
17		Karanja	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
18		Keonjhar (WL)	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
19		Rairangpur	Already formed	Ongoing	Being done	Ongoing	Ongoing	Ongoing
20		STR north	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
21	Koraput	Koraput	Already formed	Ongoing	Being done	No any illegal arms manufacturing unit is found in this Divn.	Noted for future	Noted for future
22		Rayagada	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
23		Jeypore	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
24		Malkangir	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
25		Nabarangapur	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable

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26	Sambalpur	Jharsuguda	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
27		Rairakhol	Already formed	Ongoing	Being done	Ongoing	ongoing	ongoing
28		Sambalpur	Already formed	Ongoing	Ongoing	Ongoing	ongoing	ongoing
29		Bargarh	Already formed	Ongoing	To be prepared	Ongoing	Not applicable	Not applicable
30		Bamra	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
31		Hirakud	Already formed	Ongoing	Ongoing	Ongoing	Not applicable	Not applicable
32	Bhubaneswar	Nayagarh	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
33		Khordha	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
34		Bhadrak	Already formed	Ongoing	Not vulnerable for migratory elephants	Ongoing	Not applicable	Not applicable
35		Chandaka	Already formed	Ongoing	Initiated	Ongoing	Not applicable	Not applicable
36		City	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable

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37		Chilika	Already formed	Ongoing	Actions are being taken	Ongoing	Not applicable	Not applicable
38		Puri	Already formed	Ongoing	Ongoing	Ongoing	Not applicable	Not applicable
39	Bhawanipatna	Kalahandi north	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
40		Kalahandi south	Already formed	Ongoing	Initiated	Initiated	Not applicable	Not applicable
41		Subarnapur	Already formed	Ongoing	Being done	On going	On going	On going
42		Bolangir	Already formed	Ongoing	Initiated	Ongoing	Initiated	Initiated
43		Khariar	Already formed	Ongoing	Being done	Ongoing	Not applicable	Not applicable
44		Sunabeda	Already formed	Ongoing	Initiated	Ongoing	Initiated	Initiated
45		Rourkela	Keonjhar (T)	Already formed	Ongoing	Being done	Ongoing	Ongoing

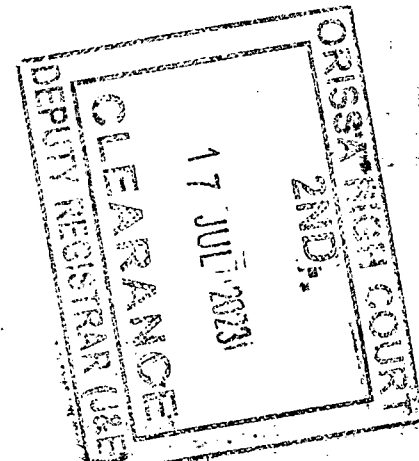
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46	Bonai	Already formed	Ongoing	On going	On going	Not applicable	Not applicable
47	Rourkela	Already formed	Ongoing	Initiated	On going	Ongoing	Ongoing
48	Deogarh	Already formed	Initiated	Being done	On going	Ongoing	Ongoing
49	Sundargarh	Completed on 03.04.2023	Completed	Initiated	On going	Initiated	Initiated

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Adisha, Bhubaneswar



Sl. No	Name of the Circle	Name of the Division	7.Regular patrolling on highways by Highway Squads at vulnerable elephant crossing locations, to alert the commuters on elephant movement as well as facilitate crossing of the road by the elephants.	8.Explore the possibility of change in crops/cropping pattern in order to reduce elephant conflict in pilot projects in select localities.	9.Promotion of innovative agro-horticulture, high yielding stall-fed livestock rearing, poultry, pisciculture to promote livelihood of local people and offset their losses due to traditional paddy cultivation.	10.Regular co-ordination meetings are to be conducted with Energy Dept./DISCOMs to regularly monitor the progress of the above as well as ironing out other issues.	11.Dismantling of defunct solar power fencing to be ensured by individuals/community to eliminate charging by unscrupulous elements. DFO to take a special drive on this.	12.The Energy Dept. officials should be present in all electrocution cases and such cases should be investigated by electrical inspector.	13. Capacity Building training should be organized at Range level for identification of wildlife deaths due to electrocution.
1	Angul	Angul	Being done	Ongoing	Ongoing	Ongoing	Ongoing	Ongoing	Ongoing
2		Athagarh	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing
3		Athmallik	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing
4		cuttack	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing
5		Dhenkanal	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing
6		Mahanadi wl	Being done	Being done	Being done	Ongoing	Ongoing	Ongoing	Ongoing
7		Satkosia	Signage are placed to alert commuters	Initiated	Being done	Ongoing	Completed	Being done	Ongoing
8	Berhampur	Baliguda	Being done	Ongoing	Ongoing	Ongoing	Completed	No electrocution cases detected	Ongoing

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9		Boudh	Patrolling on Highway is going by different squad and staff	Ongoing	Ongoing	Ongoing	Not applicable	Ongoing	Ongoing
10		Phulbani	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing
11		Berhampur	Patrolling done by anti depredation squads	Being done	Being done	Ongoing	Ongoing	Ongoing	Organised in every month
12		Ghumsur north	Patrolling on Highway is going by different squad and staff	Ongoing	Ongoing	Ongoing	have been dismantled	Ongoing	Ongoing
13		Ghumsur south	Patrolling on Highway is going by different squad and staff	Ongoing	Ongoing	Ongoing	have been dismantled	Ongoing	Ongoing
14		Parlakhemundi	Being done	Initiated	Being done	Ongoing	Ongoing	Ongoing	Ongoing
15	Baripada	Baripada	Ongoing	Ongoing	Ongoing	Ongoing	No such defunct solar fencing is present & for future already intimated to staffs	Ongoing	Ongoing

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16		Balesore wl	NHAI has been requested	Initiated	Initiated	Ongoing	No such defunct solar fencing is present in Balasore (WL) Forest Division	Ongoing	Ongoing
17		Karanjia	Elephant squads are always engaged	Initiated	Initiated	Ongoing	Ongoing	Ongoing	has been organized frequently
18		Keonjhar (WL)	Ongoing	Ongoing	Ongoing	Ongoing	Ongoing	Ongoing	Ongoing
19		Rairangpur	Being done	Will be carried out	Being done	Ongoing	Ongoing	Ongoing	Ongoing
20		STR north	Being done	Ongoing	Ongoing	Ongoing	Not applicable	Not applicable	Ongoing
21	Koraput	Koraput	Not applicable	Not applicable	Being done	Ongoing	Not applicable	Ongoing	Ongoing
22		Rayagada	Not applicable	Initiated	Being done	Ongoing	Not applicable	Ongoing	Ongoing
23		Jeypore	Being done	Not applicable	Not applicable	Ongoing	Being done	Not applicable	Ongoing
24		Malkangir	Being done	Not applicable	Not applicable	Ongoing	Being done	Not applicable	Ongoing
25		Nabarangapur	Being done	Initiated	Being done	Ongoing	Not applicable	Ongoing	Ongoing
26	Sambalpur	Jharsuguda	Ongoing	Initiated	Being done	Ongoing	Being done	Ongoing	Ongoing
27		Rairakhol	Being done	To be started	Being done	Ongoing	Not applicable	Ongoing	Ongoing
28		Sambalpur	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing
29		Bargarh	Being done	To be started	Being done	Ongoing	Being done	Ongoing	Ongoing
30		Bamra	Being done	Being done	Being done	Ongoing	Being done	Ongoing	Ongoing

True copy attached
 Chief Conservator of Forests (WL)
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 Cuttack, Bhubaneswar

31		Hirakud	Not applicable	Not applicable	Not applicable	Ongoing	Ongoing & Implemented	Ongoing & Implemented	Ongoing
32	Bhubaneswar	Nayagarh	Being done	Being done	Being done	Ongoing	Not applicable	Ongoing	Ongoing
33		Khordha	Being done	Being done	Being done	Ongoing	Ongoing	Ongoing	Ongoing
34		Bhadrak	Not applicable	Being done	Being done	Ongoing	Not applicable	Ongoing	Ongoing
35		Chandaka	Being done	Initiated	Being done	Ongoing	Ongoing	Ongoing	Ongoing
36		City	Not applicable	Being done	Being done	Ongoing	Not applicable	Ongoing	Ongoing
37		Chilika	Not applicable	Initiated	Not applicable	Ongoing	On going	Not applicable	Ongoing
38			Puri	Being done	Being done	Being done	Ongoing	Being done	Ongoing
39	Bhawanipatna	Kalahandi north	Implemented	Started with cottor	Being done	Ongoing	Not applicable	Ongoing	Ongoing
40		Kalahandi south	Elephant Squads, Anti-Depredation Rapid Response Squads and Anti-smuggling Squad are deployed	Initiated	Initiated	Ongoing	Initiated	Ongoing	Ongoing
41		Subarnapur	Regular patrolling by the Elephant Squad	Being done	Being done	Ongoing	Initiated	Ongoing	Ongoing
42		Bolangir	Regular patrolling	Being done	Initiated	Ongoing	Completed	Ongoing	Ongoing

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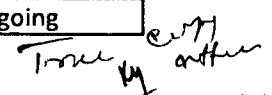
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43		Khariar	A team of 05 members Elephant Squads is deployed	Not applicable	Not applicable	Ongoing	Not applicable	Ongoing	Ongoing
44		Sunabeda	Not applicable	Initiated	Ongoing	Ongoing	Completed	Ongoing	Ongoing
45	Rourkela	Keonjhar (T)	NHAI has been requested	Initiated	Initiated	Ongoing	Ongoing	Ongoing	Ongoing
46		Bonai	On going	On going	On going	Ongoing	Initiated	On going	Ongoing
47		Rourkela	Patrolling done	Being done	Initiated	Ongoing	Being done	Ongoing	Ongoing
48		Deogarh	On going	Initiated	Initiated	Ongoing	On going	On going	Ongoing
49		Sundargarh	On going	On going	On going	Ongoing	On going	On going	Ongoing

Tree cut after

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O/o the PCCF(WL) & CWLW
Odisha, Bhubaneswar

Activity 3					
III. PROTECTION, ENFORCEMENT AND PROSECUTION					
Sl. no	Name of the Circle	Name of the Division	III. PROTECTION, ENFORCEMENT AND PROSECUTION		
			1. Augment the number of Protection Squads in particularly vulnerable areas after careful analysis in each division. Protection squads should be drawn from local villages, physically fit, motivated and given adequate training, periodic drills and equipment. Their movement and output should be carefully monitored and findings acted upon.	2(a) Strengthen the functioning of the Elephant Protection and Wildlife Crime Control Cell at Wildlife HQ. Wherever not present in Circle and Division level, put in place for close monitoring of elephants. 2(b). Activities will include daily monitoring of adult tuskers, inter-divisional movement and predictive early warning for crop depredation, wildlife crime prevention, investigation and prosecution with special emphasis on developing intelligence networks, arresting habitual offenders and timely prosecution of ongoing cases aiming to achieve significant proportion of conviction.	3. Develop independent, diffused and effective intelligence networks at all levels and even at the level of individual officers. Allotment of secret funds made for this to be closely monitored. Actionable intelligence from the field leading to crime prevention should be the key aim.
1	Angul	Angul	Started	Ongoing	Ongoing
2		Athagarh	Ongoing	Ongoing	Ongoing
3		Athmallik	Ongoing	Ongoing	Ongoing
4		Cuttack	Ongoing	Ongoing	Ongoing
5		Dhenkanal	Ongoing	Ongoing	Ongoing


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6		Mahanadi wl	Ongoing	Ongoing	Ongoing
7		Satkosia	Ongoing	Ongoing	Ongoing
8	Berhampur	Baliguda	Ongoing	Ongoing	Ongoing
9		Boudh	Ongoing	Ongoing	Ongoing
10		Phulbani	Work in progress	Ongoing	Ongoing
11		Berhampur	Ongoing	Ongoing	Ongoing
12		Ghumsur north	Ongoing	Ongoing	Ongoing
13		Ghumsur south	Ongoing	Ongoing	Ongoing
14		Parlakhemundi	Initiated	Ongoing	Ongoing
15	Baripada	Baripada	Ongoing	Ongoing	Ongoing
16		Balesore wl	Ongoing	Ongoing	Ongoing
17		Karanjia	Ongoing	Ongoing	Started
18		Keonjhar (WL)	Ongoing	Ongoing	Ongoing
19		Rairangpur	Ongoing	Ongoing	Initiated
20		STR north	Ongoing	Ongoing	Ongoing
21	Koraput	Koraput	Ongoing	No sign of elephant movements	Ongoing
22		Rayagada	Ongoing	Ongoing	Ongoing
23		Jeypore	Not related to this Div	Not related to this Div	Ongoing
24		Malkangir	Not related to this Div	Not related to this Div	Ongoing
25		Nabarangapur	Ongoing	Being done	Ongoing
26	Sambalpur	Jharsuguda	Ongoing	Ongoing	Good intelligence network
27		Rairakhol	Ongoing	Being done	Ongoing
28		Sambalpur	Ongoing	Started	Under process
29		Bargarh	Ongoing	Ongoing	Started
30		Bamra	Ongoing	Ongoing	Ongoing
31		Hirakud	Ongoing & Implemented	Not Applicable	Ongoing & Implemented
32	Bhubaneswar	Nayagarh	Ongoing	Ongoing	Ongoing

Figure 2
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33		Khordha	Ongoing	Ongoing	Ongoing
34		Bhadrak	Ongoing	Ongoing	Ongoing
35		Chandaka	Ongoing	Ongoing	Under Progress
36		City	Ongoing	Started	Ongoing
37		Chilika	Ongoing	Ongoing	Under process
38		Puri	Not related to this Div	Initiated	Ongoing
39	Bhawanipatna	Kalahandi north	Implemented	Implemented	Ongoing
40		Kalahandi south	Ongoing	Ongoing	Ongoing
41		Subarnapur	Ongoing	Ongoing	Ongoing
42		Bolangir	Ongoing	Ongoing	Ongoing
43		Khariar	Ongoing	Being done	Ongoing
44		Sunabeda	Ongoing	Ongoing	Ongoing
45	Rourkela	Keonjhar (T)	Ongoing	Ongoing	Ongoing
46		Bonai	Ongoing	Ongoing	Ongoing
47		Rourkela	Ongoing	Ongoing	Ongoing
48		Deogarh	Ongoing	Ongoing	Ongoing
49		Sundargarh	Ongoing	Ongoing	Ongoing

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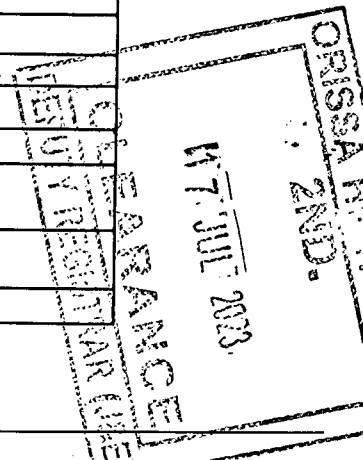
Activity 3						
III. PROTECTION, ENFORCEMENT AND PROSECUTION						
Sl. no	Name of the Circle	Name of the Division	III. PROTECTION, ENFORCEMENT AND PROSECUTION			
			4.Ensure strengthening of functioning of 24x7 Control Room at HQ, Circle and Division levels	5.Preparation of Wildlife Crime dossier and Maintenance of Surveillance register (phone / presence) of habitual/repeat offenders.	6.Wildlife & Forest Offence Meeting (Discuss & review pending investigation and trial case special efforts should be made to arrest absconder and monitor the activity of habitual offenders).	7.Meeting with Police and DISCOMs about suspected wildlife criminals/ illegal hooking/ Management of Man-animal Conflict in HEC area. Pursuing of cases under Arms Act to be booked by police and under Electricity Act by DISCOM staff.
1	Angul	Angul	Ongoing	Ongoing	Ongoing	Started
2		Athagarh	Functioning	Ongoing	Ongoing	Ongoing
3		Athmallik	Ongoing	Ongoing	Work in progress	Ongoing
4		Cuttack	Ongoing	Ongoing	Ongoing	Ongoing
5		Dhenkanal	Ongoing	Ongoing	On progress	Ongoing
6		Mahanadi wl	Ongoing	Started	Ongoing	Ongoing
7		Satkosia	Ongoing	Ongoing	Ongoing	Ongoing
8	Berhampur	Baliguda	Ongoing	Ongoing	Ongoing	Initiated
9		Boudh	Ongoing	Ongoing	Ongoing	Initiated
10		Phulbani	Ongoing	Ongoing	Work in progress.	Ongoing
11		Berhampur	Ongoing	Ongoing	Ongoing	Ongoing
12		Ghumsur north	Functioning	Maintained	Ongoing	Ongoing
13		Ghumsur south	Functioning	Maintained	Ongoing	Ongoing
14		Parlakhemundi	Ongoing	Initiated	Ongoing	Ongoing
15	Baripada	Baripada	Ongoing	Ongoing	Ongoing	Ongoing

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16		Balesore wl	Ongoing	Initiated	Ongoing	Ongoing
17		Karanja	Ongoing	Started	Ongoing	Ongoing
18		Keonjhar (WL)	Ongoing	Ongoing	Ongoing	Ongoing
19		Rairangpur	Ongoing	Ongoing	Ongoing	Ongoing
20		STR north	Ongoing	Ongoing	Regularly done	Ongoing
21	Koraput	Koraput	Ongoing	Ongoing	Ongoing	Ongoing
22		Rayagada	Ongoing	Has been prepared	Ongoing	Ongoing
23		Jeypore	Ongoing	Ongoing	Ongoing	Ongoing
24		Malkangir	Ongoing	Ongoing	Ongoing	Ongoing
25		Nabarangapur	Ongoing	Ongoing	Ongoing	Ongoing
26	Sambalpur	Jharsuguda	Already present	Ongoing	Ongoing	Ongoing
27		Rairakhol	Ongoing	Ongoing	Ongoing	Ongoing
28		Sambalpur	Ongoing	Ongoing	Ongoing	Ongoing
29		Bargarh	Ongoing	Ongoing	Ongoing	Ongoing
30		Bamra	Ongoing	Ongoing	Ongoing	Ongoing
31		Hirakud	Ongoing & Implemented	Ongoing	Ongoing & Implemented	Ongoing & Implemented
32	Bhubaneswar	Nayagarh	Ongoing	Dosier is being maintained. Surveillance register not done till now	Ongoing	Ongoing
33		Khordha	Ongoing	Ongoing	Ongoing	Ongoing
34		Bhadrak	Functioning	Ongoing	Ongoing	Ongoing
35		Chandaka	Functioning	Ongoing	Ongoing	Ongoing
36		City	Ongoing	Ongoing	Ongoing	Under progress
37		Chilika	Ongoing	Implemented	Ongoing	Ongoing
38		Puri	Ongoing	Ongoing	Ongoing	Ongoing
39		Bhawanipatna	Kalahandi north	Implemented	Ongoing	Ongoing
40	Kalahandi south		Ongoing	Initiated	Ongoing	Ongoing
41	Subarnapur		Ongoing	Ongoing	Ongoing	Ongoing

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42		Bolangir	Ongoing	Crime dossier already prepared. Surveillance register	Ongoing	Under progress
43		Khariar	Ongoing	Ongoing	Ongoing	Ongoing
44		Sunabeda	Ongoing	Crime dossier already prepared. Surveillance register	Ongoing	Under progress
45	Rourkela	Keonjhar (T)	Ongoing	Prepared and updated regularly	Ongoing	Ongoing
46		Bonai	Ongoing	Under progress	Ongoing	Ongoing
47		Rourkela	Ongoing	Ongoing	Ongoing	Ongoing
48		Deogarh	Ongoing	Ongoing	Initiated	Ongoing
49		Sundargarh	Ongoing	Ongoing	Ongoing	Ongoing

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Activity 3						
III. PROTECTION, ENFORCEMENT AND PROSECUTION						
Sl. no	Name of the Circle	Name of the Division	Infrastructure Development.		Crime detection, enquiry and prosecution.	
			8. In case of electrocution case of elephants due to illegal hooking, DISCOM staff to be present and also book cases under the relevant Act. In case of human death, due to illegal hooking in forest areas, Police to book cases promptly and inform the Forest Dept.	9. Explore proposal for insurance coverage for members of Anti-poaching Squads and other frontline staff in case of any eventualities during patrolling	10. Effective site investigation and collection of evidence following detection of wildlife crime.	11. Investigating Officer should ensure preparation of fool-proof case records in case of all wildlife cases, especially for scheduled species. DFO to cross check and forward all PRs with supervision note.
1	Angul	Angul	Action will be taken	Being done	Ongoing	Ongoing
2		Athagarh	Being done	Being done	Ongoing	Ongoing
3		Athmallik	Being done	Being done	Ongoing	Ongoing
4		Cuttack	Being done	Being done	Ongoing	Ongoing
5		Dhenkanal	Being done	Being done	Ongoing	Ongoing
6		Mahanadi wl	It is ensured	Being done.	Ongoing	Ongoing
7		Satkosia	Will be followed	Being done	Ongoing	Ongoing
8	Berhampur	Baliguda	Requested to book cases	Being done	Ongoing	Ongoing
9		Boudh	Initiated	Being done	Ongoing	Ongoing
10		Phulbani	Being done	Being done	Ongoing	Ongoing
11		Berhampur	Instruction given to TPSODL staff and local police personnels	All squads are given insurance coverage	Ongoing	Ongoing

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Chief Conservator of Forests (W/L)
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Odisha, Bhubaneswar

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12		Ghumsur north	Executive Engineer, (Elect.), TPSODL, Bhanjanagar Division has been requested vide this office letter No.2185 dtd.27.03.2023 & letter No.2213 dtd.28.03.2023 to book cases	Being done	Ongoing	Ongoing
13		Ghumsur south	Initiated	Being done	Ongoing	Ongoing
14		Parlakhemundi	Being done	Being done	Ongoing	Ongoing
15	Baripada	Baripada	It will be ensured	Being done	Ongoing	Ongoing
16		Balesore wl	Noted for future	Being done	Ongoing	Ongoing
17		Karanjia	Being done	Being done	Ongoing	Ongoing
18		Keonjhar (WL)	No electrocution cases. Noted for future	Being done	Ongoing	Ongoing
19		Rairangpur	Started	Being done	Ongoing	Ongoing
20		STR north	Being done	Ongoing (ICICI Bank)	Ongoing	Ongoing
21	Koraput	Koraput	Being done	Being done	Ongoing	Ongoing
22		Rayagada	Initiated	Being done	Ongoing	Ongoing
23		Jeypore	Not related to this Div	Being done	Ongoing	Ongoing
24		Malkangir	Not related to this Div	Being done	Ongoing	Ongoing
25		Nabarangapur	Ongoing	Being done	Ongoing	Ongoing
26	Sambalpur	Jharsuguda	Being done	Being done	Ongoing	Ongoing
27		Rairakhol	Being done	Being done	Ongoing	Ongoing
28		Sambalpur	Being done	Being done	Ongoing	Ongoing
29		Bargarh	Being done	Being done	Ongoing	Ongoing
30		Bamra	Being done	Being done	Ongoing	Ongoing
31		Hirakud	Ongoing & Implemented	Implemented	Ongoing	Ongoing

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32	Bhubaneswar	Nayagarh	Being done	Being done	Ongoing	Ongoing
33		Khordha	Being done	Being done	Ongoing	Ongoing
34		Bhadrak	Being done	Being done	Ongoing	Ongoing
35		Chandaka	No electrocution cases recorded	The EPF & ESI are being deposited	Ongoing	Ongoing
36		City	No cases occurred	Being done	Ongoing	Ongoing
37		Chilika	Being done	Being done	Ongoing	Ongoing
38		Puri	Being done	Being done	Ongoing	Ongoing
39		Bhawanipatna	Kalahandi north	Implemented	Being done	Ongoing
40	Kalahandi south		Initiated	EPF & ESI have been made	Ongoing	Ongoing
41	Subarnapur		Initiated	Being done	Ongoing	Ongoing
42	Bolangir		Under progress	EPF, ESI & Medical life insurance have been made	Ongoing	Ongoing
43	Khariar		Being done	Being done	Ongoing	Ongoing
44	Sunabeda		Under progress	EPF, ESI & Medical life insurance have been made	Ongoing	Ongoing
45	Rourkela	Keonjhar (T)	Requested to the TPNODL	Being done	Ongoing	Ongoing
46		Bonai	Ongoing	Being done	Ongoing	Ongoing
47		Rourkela	Will be done	Being done	Ongoing	Ongoing
48		Deogarh	Initiated	Being done	Ongoing	Ongoing
49		Sundargarh	Already done	Being done	Ongoing	Ongoing

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Odisha, Bhubaneswar

Sl. no	Name of the Circle	Name of the Division	Crime detection, enquiry and prosecution.				
			12.To ensure submission of final Prosecution Report within a stipulated period of 60 days from the date of arrest of accused.	13.Wildlife crime control should be mandatorily included in the agenda in the Senior Officers meeting of the district	14.Ensure booking of cases in the local police station where arms / explosives /poison is involved in wildlife cases	15.Perusal of judgment in acquittal cases and prefer appeal in the higher courts. Oppose bail applications strongly whenever moved by the accused.	16.Establish close co-ordination with the Wildlife Forensic Laboratory of the Wildlife Institute of India soas to decrease the turn-around time for receiving reports on samples sent as part of evidence in wildlife crimes.
1	Angul	Angul	Ongoing	Ongoing	Ongoing	Followed	Will be followed
2		Athagarh	Ongoing	Ongoing	Ongoing	Followed	Followed
3		Athmallik	Ongoing	Ongoing	Ongoing	Followed	Followed
4		Cuttack	Ongoing	Ongoing	Ongoing	Followed	Followed
5		Dhenkanal	Ongoing	Ongoing	Ongoing	Followed	Followed
6		Mahanadi wl	Ongoing	Ongoing	Ongoing	Followed	Started
7		Satkosia	Ongoing	Ongoing	Ongoing	Followed	Samples are collected and sent to CWH, OUAT, Bhubaneswar
8	Berhampur	Baliguda	Ongoing	Ongoing	Ongoing	Followed	Followed
9		Boudh	Ongoing	Ongoing	Ongoing	Followed	Followed
10		Phulbani	Ongoing	Ongoing	Ongoing	Followed	Followed

*Tree Camp
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Chief Conservator of Forests (W/L)
O/o the PCCF(WL) & CWL W
Orisha Bhubaneswar

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11	Baripada	Berhampur	Ongoing	Ongoing	Ongoing	Followed	Proper coordination ensured with Centre for Wildlife health, OUAT, Bhubaneswar	
12		Ghumsur north	Ongoing	Ongoing	Ongoing	Followed	Followed	
13		Ghumsur south	Ongoing	Ongoing	Ongoing	Followed	Followed	
14		Parlakhemundi	Ongoing	Ongoing	Ongoing	Followed	Followed	
15		Baripada	Ongoing	Ongoing	Ongoing	Followed	Followed	
16		Balasore wl	Ongoing	Ongoing	Ongoing	Followed	Followed	
17		Karanjia	Ongoing	Ongoing	Ongoing	Followed	Followed	
18		Keonjhar (WL)	Ongoing	Ongoing	Ongoing	Followed	Ongoing	
19		Rairangpur	Ongoing	Ongoing	Ongoing	Followed	Followed	
20		STR north		Ongoing	Ongoing	Ongoing	Followed	Center for Wildlife Health, OUAT, Bhubaneswar has been looked forward
21	Koraput	Koraput	Ongoing	Ongoing	Ongoing	Followed	Ongoing	
22		Rayagada	Ongoing	Ongoing	Ongoing	Followed	Followed	
23		Jeypore	Ongoing	Ongoing	Ongoing	Followed	Followed	
24		Malkangir	Ongoing	Ongoing	Ongoing	Followed	Followed	
25		Nabarangapur	Ongoing	Ongoing	Ongoing	Followed	Followed	
26	Sambalpur	Jharsuguda	Ongoing	Ongoing	Ongoing	Followed	Followed	
27		Rairakhol	Ongoing	Ongoing	Ongoing	Followed	Ongoing	
28		Sambalpur	Ongoing	Ongoing	Ongoing	Followed	Followed	
29		Bargarh	Ongoing	Ongoing	Ongoing	Followed	Ongoing	

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30		Bamra	Ongoing	Ongoing	Ongoing	Followed	Followed
31		Hirakud	Ongoing	Ongoing	Ongoing	Followed	Implemented
32	Bhubaneswar	Nayagarh	Ongoing	Ongoing	Ongoing	Followed	The WL forensic lab is contacted
33		Khordha	Ongoing	Ongoing	Ongoing	Followed	Ongoing
34		Bhadrak	Ongoing	Ongoing	Ongoing	Followed	Ongoing
35		Chandaka	Ongoing	Ongoing	Ongoing	Followed	Followed
36		City	Ongoing	Ongoing	Ongoing	Followed	Followed
37		Chilika	Ongoing	Ongoing	Ongoing	Followed	Followed
38		Puri	Ongoing	Ongoing	Ongoing	Followed	Followed
39		Bhawanipatna	Kalahandi north	Ongoing	Ongoing	Ongoing	Followed
40	Kalahandi south		Ongoing	Ongoing	Ongoing	Followed	Co-ordination with Clinical Investigation Laboratory, Bhawanipatna , Centre for Wildlife Health, OJAT, BRSR and Animal Disease Research Institute, Phulnakhra
41	Subarnapur		Ongoing	Ongoing	Ongoing	Followed	Followed
42	Bolangir		Ongoing	Ongoing	Ongoing	Followed	Wildlife Forensic Laboratory of WII is being contacted
43	Khariar		Ongoing	Ongoing	Ongoing	Followed	Followed
44	Sunabeda	Ongoing	Ongoing	Ongoing	Followed	Followed	

To see
 Chief Officer
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45	Rourkela	Keonjhar (T)	Ongoing	Ongoing	Ongoing	Followed	Ongoing
46		Bonai	Ongoing	Ongoing	Ongoing	Followed	Followed
47		Rourkela	Ongoing	Ongoing	Ongoing	Followed	Followed
48		Deogarh	Ongoing	Ongoing	Ongoing	Followed	Followed
49		Sundargarh	Ongoing	Ongoing	Ongoing	Followed	Followed

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O/o the PCCF(WL) & C.I.L.W.
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Activity 4						
IV. ELEPHANT HABITAT, CORRIDORS AND CONNECTIVITY						
Sl. No	Name of the Circle	Name of the Division	Connectivity between habitats		Removal of encroachment in corridors & consolidation	Regular monitoring of elephant corridors
			1. Ensure compliance of all stipulated points as mentioned in the SSWLPs, for those projects in place and currently operational. DFO to verify and report to RCCF who then will report to the WLHQ.	2. Ensure completion of ongoing Overpass construction on the three crossing points identified by the State Forest Department on the distribution canal of Manjore dam for movement of elephants between Mahanadi and Sambalpur Elephant Reserves.	3. Illegal settlements/land-use in elephant corridor areas to be identified and removed. Wildlife-friendly land-use to be promoted in case of private lands.	4. Involve local people in monitoring of use of elephant corridors.
1	Angul	Angul	Ongoing	Not related to this Division	Will be done	Initiated
2		Athagarh	Initiated	Not related to this Division	No data	Initiated
3		Athmallik	Work in progress	Ongoing	Work in progress	Work in progress
4		cuttack	Initiated	Not related to this Division	Initiated	Initiated
5		Dhenkanal	Initiated	Not related to this Division	Will be initiated	Already involved
6		Mahanadi wl	Ongoing	Initiated	Action will be taken	Initiated
7		Satkosia	Ongoing	Not related to this Division	No such illegal settlement / encroachment in elephant habitat within this Division. Steps will be taken to promote wildlife friendly land use of private land.	Will be followed
8	Berhampur	Baliguda	Initiated	Not related to this Division	Initiated	Already involved
9		Boudh	Initiated	Not related to this Division	No earmarked elephant corridor. Promotion of wildlife friendly land use in case of	Already involved

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10		Phulbani	Work in progress	Not applicable	Being done	being done
11		Berhampur	Currently being done	Not applicable	No elephant corridor in Berhampur forest division	Already involved
12		Ghumsur north	Being done	Not applicable	No earmarked elephant corridor. Promotion of wildlife friendly land use in case of	Already involved
13		Ghumsur south	Work in progress	Not applicable	No earmarked elephant corridor. Promotion of wildlife friendly land use in case of	Already involved
14		Parlakhemundi	Work in progress	Not applicable	Work in progress	Gaja Sathis will be proposed this year
15	Baripada	Baripada	Work in progress	Work in progress	It will be ensured	It will be ensured
16		Balesore wl	Being done	Not applicable	Will be done	Already involved
17		Karanjia	Followed	Not related to this Division	Action will be taken	Already involved
18		Keonjhar (WL)	Followed	Not applicable	Will be done	being done
19		Rairangpur	Work in progress	Noted as reference for effective implementation	Noted as reference for effective implementation	Already involved
20		STR north	Not related to this division	Not related to this division	Not related to this division	Already involved
21	Koraput	Koraput	Not applicable	Not applicable	Not applicable	being done
22		Rayagada	Being done	Not applicable	Intiated	Already involved
23		Jeypore	Not related to this division	Not related to this division	Not related to this division	Not related to this division
24		Malkangir	Not related to this division	Not related to this division	Not related to this division	Not related to this division
25		Nabarangapur	Being done	Not applicable to this Division.	Land will be identified	Already involved
26	Sambalpur	Jharsuguda	Ongoing	Not related to this division	Will be done	Already involved
27		Rairakhola	Work in progress	Not related to this division	Will be done	Action is being taken
28		Sambalpur	Work in progress	No data	Ongoing	No data
29		Bargarh	Not related to this division	Not related to this division	Not related to this Division	Not related to this Division
30		Bamra	Being done	Not related to this division	Will be done	Will be done
31		Hirakud	Not related to this division	Not related to this division	Being done	being done
32	Bhubaneswar	Nayagarh	Being done	Initiated	Initiated	Already involved

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33		Khordha	Being done	Initiated	Initiated	Already involved
34		Bhadrak	Not related to this division	Not related to this division	Not related to this division	Not related to this division
35		Chandaka	Being done	Not related to this division	Being done	Ongoing
36		City	Being done	Not related to this division	Being done	being done
37		Chilika	Being done	Not related to this division	Being done	Already involved
38		Puri	Not related to this division	Not related to this division	Not related to this division	Already involved
39	Bhawanipatna	Kalahandi north	Being done	Not related to this division	Not related to this division	Not related to this division
40		Kalahandi south	Being done	Not Applicable	Ongoing	Already involved
41		Subarnapur	Ongoing	Not related to this Division	Being done	will be organised
42		Bolangir	Ongoing	Not Applicable	Being done	Already involved
43		Khariar	Being done	Not related to this Division.	Being done	being done
44		Sunabeda	Ongoing	Not Applicable	Being done	Already involved
45	Rourkela	Keonjhar (T)	Ongoing	Not related to this division.	Ongoing	Already involved
46		Bonai	Ongoing	Not related to this Division.	There is no elephant corridor present in this Division.	There is no elephant corridor present in this Division
47		Rourkela	Ongoing	Not related to this Division.	Ongoing	Already involved
48		Deogarh	Being done	Not related to this Division.	Initiated	Already involved
49		Sundargarh	Being done	Not related to this Division.	no identified Elphant corridor in this division	Already involved

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Activity 5			
Sl. No	Name of the Circle	Name of the Division	V. PEOPLE'S PARTICIPATION, EDUCATION & AWARENESS
			1.A Core Committee to enhance people's participation in wildlife conservation to be formed in every division consisting of Honorary Wildlife Warden, NGOs, PRI Members, EDC & VSS members, Local influential people, Local MLAs & MP.
1	Angul	Angul	Being done
2		Athagarh	Being done
3		Athmallik	Being done
4		cuttack	Being done
5		Dhenkanal	Being done
6		Mahanadi wl	Being done
7		Satkosia	Being done
8	Berhampur	Baliguda	Being done
9		Boudh	Being done
10		Phulbani	Being done
11		Berhampur	Committee formed
12		Ghumsur north	Being done
13		Ghumsur south	Being done
14		Parlakhemundi	Being done
15	Baripada	Baripada	Divisional level Core Committee has been formed vide this office O.O No. 137 date 05.04.2023
16		Balesore wl	Being done
17		Karanjia	Being done
18		Keonjhar (WL)	Being done
19		Rairangpur	Being done
20		STR north	Being done
21	Koraput	Koraput	Being done
22		Rayagada	Being done
23		Jeypore	Being done
24		Malkangir	Being done
25		Nabarangapur	Being done
26	Sambalpur	Jharsuguda	Being done

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27		Rairakhol	Being done
28		Sambalpur	Being done
29		Bargarh	Being done
30		Bamra	Being done
31		Hirakud	Being done
32	Bhubaneswar	Nayagarh	Being done
33		Khordha	Being done
34		Bhadrak	Being done
35		Chandaka	Being done
36		City	Being done
37		Chilika	Being done
38		Puri	Being done
39		Bhawanipatna	Kalahandi north
40	Kalahandi south		Being done
41	Subarnapur		Being done
42	Bolangir		Being done
43	Khariar		A Core Committee has been formed
44	Sunabeda	Being done	
45	Rourkela	Keonjhar (T)	Core committee is formed as per memo 3975 date 22.03.2023
46		Ronai	Being done
47		Rourkela	Being done
48		Dargarh	Being done
49		Sundargarh	Being done

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Activity 6							
HABITAT MANAGEMENT FOR INCREASED PRODUCTIVITY						Plantation of Bamboo, Ficus and preferred elephant food plants	
Sl. No	Name of the Circle	Name of the Division	Instead of a piece-meal approach to habitat 'improvement', a holistic habitat 'restoration' approach to be followed, wherein clearly identified degraded patches (5-25 hectares or more) to be continuously managed in the long-term. Experts in this field to be invited for a Workshop and their advice sought for forming an Action Plan on this, especially in PAs.	Follow wildlife-friendly norms specified in the Wildlife Conservation (Overlapping) Working Circles prescribed in the Working Plans while undertaking forestry operations. Routine climber-cutting, bush-clearance, roadside clearance etc to be avoided.	Working Plans for divisions with high elephant populations should necessarily include a chapter for elephant conservation and management.	Planting of Ficus species especially Ficus bengalensis in all suitable areas with due protection. In addition, preferred elephant food trees (fruits/leaves/bark) to be planted extensively.	Assisted planting of Ficus species on standing snags/dying trees so as to enhance their survival percentage.
1	Angul	Angul	Being done	Being done	Actions will be taken	Actions are being taken	They do mixed method of plantation
2		Athagarh	Being done	Being done	Being done	Being done	Being done
3		Athmallik	Being done	Being done	Being done	Being done	Being done
4		cuttack	Being done	Being done	Being done	Being done	Being done
5		Dhenkanal	A good patch of habitat have been restored	Being done	Being done	Being done	Being done
6		Mahanadi wl	Being done	Tiger conservation plan is now enforced	No working plan	Implemented	Being done
7		Satkosia	Being done	Being done	Being done	Being done	Being done
8	Berhampur	Baliguda	Being done	followed	Being done	Implemented	Being done
9		Boudh	Being done	followed	followed	Implemented	Being done
10		Phulbani	Being done	Being done	Being done	Being done	Being done
11		Berhampur	Being done	followed	over lapping working circle	Being done	Being done
12		Ghumsur north	Being done	followed	noted for future guideline	Implemented	Being done
13		Ghumsur south	Being done	followed	preparation of revise working plan	Implemented	Being done

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14		Parlakhemundi	Being done	Ongoing	Ongoing	Being done	Being done
15	Baripada	Baripada	Identified	followed	Ongoing	Being done	Being done
16		Balesore wl	Being done	Being done	Ongoing	Being done	Being done
17		Karanjia	Being done	followed	Ongoing	Implemented	Being done
18		Keonjhar wl	Being done	Being implemented	Ongoing	Implemented	Being done
19		Rairangpur	Being done	implemented	Ongoing	Implemented	Being done
20		STR south	Being done	followed	Ongoing	Being done	Being done
21		STR north	Being done	followed	followed	Being done	Being done
22	Koraput	Koraput	Being done	Being done	Ongoing	Being done	Being done
23		Hayagada	Being done	Being done	Ongoing	Being done	Being done
24		Joypure	Being done	Being done	Ongoing	Being done	Being done
25		Malkangir	Being done	Being done	Ongoing	Being done	Being done
26		Nabarangapur	Being done	Being done	Action has been taken	Being done	mixed method of plantation
27	Sambalpur	Jharsuguda	Being done	ongoing	elephant populatio is 1-4 nos	Being done	not applicable
28		Rairakhol	Being done	ongoing	to be consider in the revision	Being done	a medium term plan to be taken up
29		Sambalpur	Being done	Being done	Ongoing	Being done	Being done
30		Bargarh	Being done	ongoing	to be consider in the revision	Being done	a medium term plan to be taken up
31		Bamra	habitat identified	Being done	Ongoing	Being done	Being done
32		Hirakud	Being done	not applicable	not applicable	Being done	not applicable
33	Bhubaneswar	Nayagarh	Being done	Ongoing	over lapping working circle	32 ha fruit bearing plantation has been done	Being done
34		Khordha	Being done	Being done	Being done	Being done	Being done
35		Bhadrak	Being done	ongoing	there is no elephant population	Being done	Being done
36		Chandaka	Being done	Being done	Ongoing	Being done	Being done
37		City	Ongoing	Being done	Ongoing	Being done	Being done
38		Chilika	Being done	Being done	Ongoing	Being done	Being done
39		Rajnagar	Being done	Being done	nil	Being done	Being done

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40		Puri	Being done	Being done	nil	Being done	Being done
41	Bhabanipatna	Kalahandi north	Being done	implemented	Being done	Being done	Being done
42		Kalahandi south	Being done	Being done	Being done	ongoing	Being done
43		Subarnapur	Being done	ongoing	less population	Being done	Being done
44		Bolangir	Being done	ongoing	not included	Being done	Being done
45		Khariar	Being done	Being done	Being done	Being done	Being done
46		Sunabeda	no degraded patches	Being done	not included	Being done	Being done
47	Rourkela	Keonjhar	Being done	ongoing	will be work after new working plan	Implemented	Being done
48		Bonal	Being done	Being done	Being done	Being done	Being done
49		Rourkela	Being done	Being done	Being done	Being done	Being done
50		Deogarh	Being done	Being done	Being done	Implemented	apply mixed method
51		Sundargarh	Being done	Being done	Being done	Implemented	implemened in field

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Activity 7					
VII. RESEARCH & APPLICATION OF TECHNOLOGY					
Sl. No	Name of the Circle	Name of the Division	1. GIS Cell of each Division and Circle should be strengthened and detailed land-use, land cover maps prepared and updated regularly.	2. Employ drones for detecting, tracking and monitoring elephants, and assess sex and age-class breakup of herds.	3. Use of camera traps also to be made for understanding elephant presence and habitat use and individual identification of tuskers.
1	Angul	Angul	Being done	Ongoing but needs to be extended to all divisions.	Ongoing in some divisions
2		Athagarh	Being done	Being done	-
3		Athmallik	Being done	Being done	-
4		cuttack	Being done	Being done	-
5		Dhenkanal	Being done	Being done	-
6		Mahanadi wl	only one Dist GIS cell functioning at nearby DFO, Nayagrah office	Being done	Ongoing
7	Berhampur	Satkosia	Ongoing	Ongoing	Ongoing
8		Baliguda	Ongoing	Ongoing	Ongoing
9		Boudh	Ongoing	Ongoing	Ongoing
10		Phulbani	Ongoing	Ongoing	Ongoing
11		Berhampur	Ongoing	Ongoing	Ongoing
12		Ghumsur north	Ongoing	Ongoing	Ongoing
13		Ghumsur south	Ongoing	Ongoing	Ongoing
14		Parlakhemundi	Ongoing	Ongoing	Ongoing
15	Baripada	Baripada	Being done	Being done	Ongoing
16		Balesore wl	Being done	Ongoing	Being done
17		Karanja	ongoing	Ongoing	Being done
18		Keonjhar	ongoing	Ongoing	ongoing
19		Rairangpur	Implemented	Being done	ongoing
20		STR south	Being done	Being done	Being done
21		STR north	ongoing	ongoing	ongoing
22	Koraput	Being done	not applicable	not applicable	

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23	Koraput	Rayagada	Being done	no dron has been used in this division	no camera trap has been formed
24		Joypure	Being done	not aplicable	Being done
25		Malkangir	Being done	not aplicable	Being done
26		Nabarangapur	Being done	No drones has been used in this Division	camera will be installed shortly
27	Sambalpur	Jharsuguda	ongoing	ongoing	ongoing
28		Rairakhol	ongoing	Being done	ongoing
29		Sambalpur	Being done	Being done	Being done
30		Bargarh	ongoing	Being done	ongoing
31		Bamra	Being done	Being done	Being done
32		Hirakud	ongoing	not aplicable	ongoing
33		Nayagarh	ongoing	ongoing	ongoing
34	Bhubaneswar	Khordha	ongoing	ongoing	ongoing
35		Bhadrak	ongoing	nil	Being done
36		Chandaka	ongoing	ongoing	ongoing
37		City	Being done	not aplicable	Being done
38		Chilika	ongoing	Being done	Being done
39		Rajnagar	Being done	not aplicable	Being done
40		Puri	Being done	not aplicable	Being done
41	Bhabanipatna	Kalahandi north	not implemented	implemented	implemented
42		Kalahandi south	ongoing	ongoing	ongoing
43		Subarnapur	ongoing	Presently no Drone Camera is in use.	Being done
44		Bolangir	ongoing	ongoing	ongoing
45		Khariar	ongoing	ongoing	ongoing
46	Rourkela	Sunabeda	ongoing	ongoing	ongoing
47		Keonjhar	ongoing	ongoing	ongoing
48		Bonai	ongoing	ongoing	ongoing
49		Rourkela	ongoing	ongoing	ongoing
50		Deogarh	ongoing	ongoing	ongoing
51		Sundargarh	ongoing	ongoing	ongoing

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Activity 8					
VIII. MONITORING					
Sl. No	Name of the Circle	Name of the Division	1.Strengthen daily monitoring and regular analysis of iWLMS/OFMS/mSTRIPES data at Division and Circle levels for effective protection / patrolling strategy for preventing elephant deaths. This should be ensured by the Elephant Protection and Wildlife Crime Control Cell of the Division and Circles respectively.	1(a)Movement of elephant herds/solitary tuskers should be regularly mapped at division and circle level so that proactive steps can be taken for their protection.	1(b)Monthly report in prescribed format should be sent by all Divisions to the Circles and RCCFs should compile and send to WL HQs with their specific observations/comments.
1	Angul	Angul	ongoing	ongoing	ongoing
2		Athagarh	ongoing	ongoing	ongoing
3		Athmallik	ongoing	ongoing	ongoing
4		cuttack	ongoing	ongoing	ongoing
5		Dhenkanal	ongoing	ongoing	ongoing
6		Mahanadi wl	ongoing	ongoing	ongoing
7		Satkosia	ongoing	ongoing	ongoing
8	Berhampur	Baliguda	ongoing	ongoing	ongoing
9		Boudh	ongoing	ongoing	ongoing
10		Phulbani	ongoing	ongoing	ongoing
11		Berhampur	ongoing	ongoing	ongoing
12		Ghumsur north	ongoing	ongoing	ongoing
13		Ghumsur south	ongoing	ongoing	ongoing
14		Parlakhemundi	ongoing	ongoing	ongoing
15	Baripada	Baripada	ongoing	ongoing	ongoing
16		Balesore wl	Being done	Being done	Being done
17		Karanjia	ongoing	ongoing	ongoing
18		Kconjhar	ongoing	ongoing	ongoing
19		Rairangpur	ongoing	ongoing	ongoing
20		STR south	NA	NA	NA
21		STR north	ongoing	ongoing	ongoing

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22	Koraput	Koraput	No elephant in the division	No elephant in the division	No elephant in the division
23		Rayagada	ongoing	ongoing	ongoing
24		Joypure	nil	nil	nil
25		Malkangir	not related to this division	not related to this division	not related to this division
26		Nabarangapur	ongoing	ongoing	ongoing
27		Sambalpur	Jharsuguda	ongoing	ongoing
28	Rairakhol		ongoing	ongoing	ongoing
29	Sambalpur		ongoing	ongoing	ongoing
30	Bargarh		ongoing	ongoing	ongoing
31	Bamra		ongoing	ongoing	ongoing
32	Hirakud		ongoing	ongoing	ongoing
33	Nayagarh		ongoing	ongoing	ongoing
34	Khordha		ongoing	ongoing	ongoing
35	Bhadrak		ongoing	ongoing	ongoing
36	Chandaka		ongoing	ongoing	ongoing
37	City		Being done	Being done	being done
38	Chilika		ongoing	ongoing	ongoing
39	Rajnagar		Being done	being done	being done
40	Bhubaneswar		Puri	ongoing	ongoing
41	Bhabanipatna	Kalahandi north	Being done	Being done	Being done
42		Kalahandi south	ongoing	Being done	ongoing
43		Subarnapur	ongoing	ongoing	ongoing
44		Bolangir	ongoing	ongoing	ongoing
45		Khariar	Being done	Being done	Being done
46		Sunabeda	ongoing	ongoing	ongoing
47	Rourkela	Keonjhar	ongoing	ongoing	ongoing
48		Bonai	ongoing	ongoing	ongoing
49		Rourkela	ongoing	ongoing	ongoing
50		Deogarh	ongoing	ongoing	ongoing
51		Sundargarh	ongoing	Being done	Being done

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 Chief
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CIRCLE LEVEL ACTION POINTS DRAWN UP ON THE BASIS OF CAP					
		I. HUMAN-ELEPHANT CONFLICT MITIGATION	II. INTER-DEPARTMENTAL CO-ORDINATION		
			Human Wildlife Conflict Mitigation Committee	Police Department	
Sl. no	Name of the Circle	Strengthen ongoing efforts by operationalizing a Rapid Response Teams (including staff trained in tranquilization) in all Divisions and at the Circle Level to reduce response time of forest department staff during emergency situations arising due to incursion of elephants into human habitations/cultivation.	District level human wildlife conflict mitigation committee under chairmanship of Collector has already been constituted. Superintendent of Police and Heads of relevant line departments will be represented with concerned DFO being member secretary.	Monthly Wildlife Crime Prevention and Enforcement meeting with Superintendent of police to discuss issues on the topic.	Enhance co-ordination with local police official for apprehending habitual and repeat offenders, request for CDR and TDR, call tracking and cracking down on illegal arms manufacturing units. Booking of offences under Arms Act and Explosive Substances Act.
1	ANGUL	ongoing	do	steps are being taken	ongoing
2	BERHAMPUR	ongoing	do	-	-

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3	BARIPADA	ongoing	do	Mayurbhanj District will be conducted in April for all DFOs Rairangpur, Karangia, DD North and DD south. Baleswar will be conducted in April	ongoing
4	KORAPUT	ongoing	do	ongoing	ongoing
5	ROURKELA	ongoing	do	ongoing	ongoing
6	SAMBALPUR	ongoing	do	ongoing	ongoing
7	BHUBANESWAR	ongoing	do	ongoing	ongoing
8	BHAWANIPATNA	ongoing	do	Suitable instructions have been issued to the DFO in this regard	Suitable instructions have been issued to the DFO in this regard

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CIRCLE LEVEL ACTION POINTS DRAWN UP ON THE BASIS OF CAP									
III. PROTECTION, ENFORCEMENT AND PROSECUTION									
Sl. no	Name of the Circle	Augment the number of Protection Squads in particularly vulnerable areas after careful analysis in each division. Protection squads should be drawn from local villages, physically fit, motivated and given adequate training, periodic drills and equipment. Their movement and output should be carefully monitored and findings acted upon.	Strengthen the functioning of the Elephant Protection and Wildlife Crime Control Cell at Wildlife HQ. Wherever not present in Circle and Division level, put in place for close monitoring of elephants.	Activities will include daily monitoring of adult tuskers, inter-divisional movement and predictive early warning for crop depredation, wildlife crime prevention, investigation and prosecution with special emphasis on developing intelligence networks, arresting habitual offenders and timely prosecution of ongoing cases aiming to achieve significant proportion of conviction.	Develop independent, diffused and effective intelligence networks at all levels and even at the level of individual officers. Allotment of secret funds made for this to be closely monitored. Actionable intelligence from the field leading to crime prevention should be the key aim.	Ensure strengthening of functioning of 24x7 Control Room at HQ, Circle and Division levels.	Ensure strengthening of functioning of toll-free number at Circle and WLHQ and give wide publicity regarding the same.	Wildlife & Forest Offence Meeting (Discuss & review pending investigation and trial case special efforts should be made to arrest absconder and monitor the activity of habitual offenders).	Guide I.Os in effective investigation and prosecution of wildlife cases and ensure inter-agency co-ordination.
1	ANGUL	ongoing	ongoing	ongoing	steps are being taken	ongoing	ongoing	ongoing	ongoing
2	BERHAMPUR	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing
3	BARIPADA	ongoing	ongoing	ongoing	ongoing	ongoing	not done	ongoing	ongoing

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4	KORAPUT	ongoing	ongoing	nabarangpur division control cell has not been constituted	action taken at division level	-	ongoing	Discussion are made	being implemented
5	ROURKELA	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing
6	SAMBALPUR	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing	ongoing
7	BHUBANESWAR	ongoing	ongoing	ongoing	ongoing	will be ensure	will be ensure	ongoing	ongoing
8	BHAWANIPATNA	implemented	not related to this circle	ongoing	ongoing	ongoing	no toll free no is existing in this circle	ongoing	ongoing

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IV. ELEPHANT HABITAT, CORRIDORS AND CONNECTIVITY				V. PEOPLE'S PARTICIPATION, EDUCATION & AWARENESS	
		Connectivity between habitats	Removal of encroachment in corridors & consolidation	Regular monitoring of elephant corridors	
Sl. no	Name of the Circle	Ensure compliance of all stipulated points as mentioned in the SSWLPs, for those projects in place and currently operational. DFO to verify and report to RCCF who then will report to the WLHQ.	Illegal settlements/land-use in elephant corridor areas to be identified and removed. Wildlife-friendly land-use to be promoted in case of private lands.	Involve local people in monitoring of use of elephant corridors.	A Core Committee to enhance people's participation in wildlife conservation to be formed in every division consisting of Honorary Wildlife Warden, NGOs, PRI Members, EDC & VSS members, Local influential people, Local MLAs & MP.
1	ANGUL	steps will be taken	steps will be taken	ongoing	steps will be taken
2	BERHAMPUR	ongoing	ongoing	ongoing	ongoing
3	BARIPADA	will be done	ongoing	ongoing	not formed in any division
4	KORAPUT	Action is taken by the DFO	As and when required, land will be identified in case of illegal settlements	Being taken up at Divisional Level	Action is being taken at Divisional Level
5	ROURKELA	Steps is being taken	ongoing	ongoing	steps are being taken
6	SAMBALPUR	ongoing	ongoing	ongoing	under progress
7	BHUBANESWAR	ongoing	ongoing	ongoing	ongoing
8	BHAWANIPATNA	Being implemented in the division.	This will be implemented by the DFOs.	Being implemented in the division.	Will be formed in the divisions.

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VI. HABITAT MANAGEMENT FOR INCREASED PRODUCTIVITY			VII. MONITORING			
Improving Elephant Habitat						
Sl. no	Name of the Circle					
		Instead of a piece-meal approach to habitat 'improvement', a holistic habitat 'restoration' approach to be followed, wherein clearly identified degraded patches (5-25 hectares or more) to be continuously managed in the long-term. Experts in this field to be invited for a Workshop and their advice sought for forming an Action Plan on this, especially in PAs.	Strengthen daily monitoring and regular analysis of iWLMS/OFMS/mSTRIPES data at Division and Circle levels for effective protection / patrolling strategy for preventing elephant deaths. This should be ensured by the Elephant Protection and Wildlife Crime Control Cell of the Division and Circles respectively.	Movement of elephant herds/solitary tuskers should be regularly mapped at division and circle level so that proactive steps can be taken for their protection.	Monthly report in prescribed format should be sent by all Divisions to the Circles and RCCFs and send to WL HQs with their specific observations/comments.	Ensure monitoring of smaller and scattered population by the circle-level Committees constituted under the chairmanship of Chief Wildlife Warden and to suggest steps for safety and security of those elephants vide Office order No. 7223 dated 02.08.2021
1	ANGUL	will be done	ngoing	ngoing	ngoing	ngoing
2	BERHAMPUR	ngoing	ngoing	ngoing	ngoing	ngoing
3	BARIPADA	Will be formed in the division	ngoing	ngoing	ngoing	ngoing
4	KORAPUT	As there is no Protected Area	habitat area is available in the Circle	elephant habitat area	elephant habitat area is available in	ngoing
5	ROURKELA	will be done	ngoing	ngoing	ngoing	ngoing
6	SAMBALPUR	ngoing	ngoing	ngoing	ngoing	ngoing
7	BHUBANESWAR	will be start	ngoing	ngoing	ngoing	ngoing
8	BHAWANIPATNA	Will be implemented in the division level.	Being implented in the divisional level.	Being implemented in the division and also at Circle level.	Monthly reports shall be submitted.	Will be ensured.

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Odisha

Sl. No.	Recommended Activity	Time Line/ Periodicity	Nodal Agency/ Level within the Forest department	Present Status
I. Human Elephant Conflict mitigation				
1	To strengthen ongoing monitoring and coordination with stakeholders/line departments which is being done at various levels, an Advisory and Monitoring Committee on Human Wildlife Conflict chaired by the Chief Secretary, Odisha to be constituted by the State to render advice, monitor periodically and enhance inter-departmental co-ordination in the State to address human-wildlife conflict issues.	Within six months	Govt of Odisha	State level monitoring committee on human wildlife conflict under the chairmanship of Chief Secretary, Odisha has been constituted vide notification No. 4966/10 WL-CC-517/2003 dt. 24.04.2023
3	The present mechanism of disbursing compassionate grants using the 'Anukampa' app has resulted in a quick turn around time. However, the functioning of the app need to be given wide publicity among local people and the existing issues (cases of encroached land, absentee owners, tenant cultivators etc) have to be eliminated to ensure complete user satisfaction.	Within three months	WLHQ/DFO/OR SAC	Under Progress
5	The DFOs need to have a revolving fund (like the District Red Cross Fund) from where emergency compassionate payment can be made for emergency compassionate payments resulting from cattle kills, property damage or crop loss as a result of Human-Wildlife Conflict (HWC) along the lines of existing norms for payment in cases of human death.	Within six months	WLHQ	Ongoing
5	Revision of compassionate payment for both Human Death, Crop loss, Human Injury and Property Damage by wild animals. Linking damages sustained due to crop loss to periodic rise in MSPs may be considered.	Within six months	Govt./ PCCF(WL)	Compassionate payment for both human death human injury crop loss and property damage by wild animals has been enhanced vide notification no 9128 dt.03.05.2023 of FE&CC Dept. Govt of Odisha

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7	In case of bona fide destruction of house by elephants, DFO may recommend the owner to be included as a beneficiary under <i>Biju Pacca Ghar Yojana</i> of the State Government	Ongoing	Govt. of Odisha / WLHQ	Provision of providing Biju Pucca ghar by the forest dept. has also been included in the notification for enhancement of compassionate amount of above notification on dt. 03.05.2023
8	Strengthening of existing Early Warning Systems for early detection and warning of elephants' movements using mobile phones, Bulk SMS, Radio Programme, Tower Lights, ANIDERS, Public Announcement for quick communication.	Ongoing	WLHQ/ DFO	OSDMA's help has been obtained for strengthening of early warning system. Preliminary training has been given by OSDMA for strengthening of early warning systems in vulnerable pockets
14	Strengthening of existing Elephant Rescue Centres at Kumarkhunti (Chandaka) and Kapilash with provision of Tranquilization and Rescue Teams and engagement of Veterinarians.	Ongoing	State Govt./WLHQ/RCCF	Ongoing
15	Training of existing departmental elephants and mahouts for use as <i>kunkis</i> during elephant depredation, patrolling and radio-collaring operations. Technical expertise from other states (W.Bengal, Karnataka, Madhya Pradesh, Assam) etc may be sought.	Ongoing; Within 6 Months	WLHQ/ RCCF/ DFO	Ongoing
18	Strengthening of Circle-level Veterinary facilities by having Mobile Veterinary Units in Keonjhar, Angul, Sambalpur and Bhubaneswar Circles to address capture and relocation of elephants and other wildlife.	Ongoing	WLHQ / Circles	Ongoing
II. INTER-DEPARTMENTAL COORDINATION				

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1	District level Human Wildlife Conflict Mitigation Committee under chairmanship of Collector to be constituted. Superintendent of Police and heads of relevant line departments will be represented with concerned DFO being Member Secretary.	Within four months	WLHQ/DFO	Notification of District Level Human Wildlife Conflict Mitigation Committee under the chairmanship of collector of 30 districts in the state has already been notified by the Govt.
4	Enhance co-ordination with local police officials for apprehending habitual and repeat offenders, request for CDR and TDR, call tracking and cracking down on illegal arms manufacturing units. Booking of offences under Arms Act and Explosive Substances Act.	Ongoing	Forest Dept./ JTF with Police Dept./ STF	Under Progress
5	Regular co-ordination meetings are to be carried out between officials of Forest Department and that of various Zones of Indian Railways (East coast Railway, South Eastern Railway, S.E Central Railway) at appropriate levels and periodicity.	Quarterly.	PCCF (WL)	Ongoing
13	Regular co-ordination meetings with National Highways Authority of India (NHAI) are to be carried out to review progress of mitigation projects and discuss prevention of accidents.	Ongoing		Ongoing
		Six Month	WLHQ	
21	Regular co-ordination meetings are to be conducted with Energy Dept./DISCOMs to regularly monitor the progress of the above as well as ironing out other issues.	Monthly.	PCCF (WL)	Ongoing
29	Most of the electrocution deaths of elephants happen due to accidentally while coming into contact with charged wires kept for wild pigs, either for crop protection or poaching, whose population has grown in many areas. Scientific and legal ways of controlling the population of wild pigs to be explored and implemented in a site-specific and transparent manner drawing from similar examples in other states. Local villagers also to be sensitized to not deploy such traps.	Within six months	WLHQ	Ongoing
III. Protection Enforcement and Prosecution				
1	Ongoing filling up of vacancy positions at all levels of regular frontline and supervisory staff to be expedited as to ensure man in position in all field level positions.	Highest priority	State Govt.	Recruitment process is Ongoing
6	Ensure strengthening of functioning of 24x7 Control Room at HQ, Circle and Division levels	Ongoing	WLHQ / RCCF/DFO	Ongoing

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Odisha, Bhubaneswar

7	Ensure Strengthening of functioning of Toll-free number at Circle and WLHQ and give wide publicity regarding the same.	Ongoing Immediate	WLHQ / Circle	Ongoing
8	Preparation of Criminal Data base and Criminal Dossier at State HQ /Circle HQ.	Ongoing	WLHQ /RCCF	Ongoing
24	Close monitoring of use of Apps like OFMS/ M-Stripes and iWLMS for detection of Wildlife offence cases	Ongoing but major improvement required.	Division Level/Circle Level/WLHQ	Ongoing
29	DFO must be empowered to collect CDR of Wildlife Criminals relevant to the wildlife offence case directly from service provider under 65-B Indian Evidence Act	Within 6 months	State Govt / Home Dept.	Under Progress
30	Meeting between Forest Department and STF for sharing of information on wildlife crime	Immediately	WLHQ /JTF/STF	IG police STF CID (crime branch) Bhubaneswar has been requested vide letter no. 5781 dt. 11.05.2023 for holding monthly meeting with STF regarding wildlife crime.
34	Establishment of Fast track court with Special Public Prosecutor/APP to ensure speedy trial of wildlife offences cases	Within one year	Govt. of Odisha / State Wildlife HQ.	Under Progress
38	Explore provision of financial incentive in case of wildlife offence detection to informer/ Sources by amendment of the Act (Odisha Reward for detection of) Forest Offence Rule, 2004	Within six months	WLHQ	Ongoing
42	Establishment of a Wildlife Crime Forensic Laboratory at Nandankanan with technical aid from Wildlife Institute of India. Once certified, this will be a major asset for quickly obtaining test reports which will aid prosecution.	Within 3 years	State Govt. / WLHQ	Proposal to be submitted soon
IV. Elephant Habitat Corridors and Connectivity				
1	Adopt a zonation approach of the state based on habitat quality and viability, elephant use and movement, spatial configuration of forest fragments and corridors, human population, developmental imperatives, pattern and degree of human-elephant conflict.	Within 1-2 years	WLHQ	Under Progress
	Provision for pre-project consultation to be done to factor in appropriate mitigation plans/alternative alignments etc in case of major infrastructure projects, especially linear infrastructure to avoid 'fait accompli' situations	Within six months	Nodal Wing of FHQ/WLHQ, DFO	Under Progress

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9	Commissioning of at least a year-long (1-2 years) study covering all seasons by a national institution to assess the functionality and feasibility of the 14 identified elephant corridors and the additional corridors mentioned in the ANCF report of 2018.	Within six months	State Govt. / WLHQ	Under Progress
10	Proposal for notification of Hadgarh-Kuldiha Elephant Corridor as a Conservation Reserve to be expedited.	Immediately	State Govt., MoEF&CC	Notified vide notification No.-EF-WL-WLF-0011-2022/1166 dt. 20.01.2023
20	Work with NTCA to identify elephant corridors that overlap with tiger corridors to jointly secure these corridors	Within 1 year	WLHQ and NTCA	Under Progress
16	Promote/Incentivise toilets to be built in all households under 'Swachh Bharat' programme, especially in areas frequented by elephants to sensitize people to use their toilets instead of going to the fields to attend call of nature.	To be pursued in 2-6 months in pilot areas.	WLHQ/DFOs	Under Progress
VI. Habitat Management for Increased Productivity				
2	Instead of a piece-meal approach to habitat 'improvement', a holistic habitat 'restoration' approach to be followed, wherein clearly identified degraded patches (5-25 hectares or more) to be continuously managed in the long-term. Experts in this field to be invited for a Workshop and their advice sought for forming an Action Plan on this, especially in PAs.	Consultations to be initiated immediately for the Workshop.	WLHQ/RCCF/DFO	Under Progress
5	In all Regional Wildlife Management Plans, Site Specific Wildlife Management Plans, at least 25% funds to be ear-marked for habitat improvement.	Policy to be formulated within six months	Forest HQ / WLHQ	Under Progress
6	In all plantation drives within elephant rich RFs (Zone I&II), at least 50% of planting material will have to be from a list of elephant food plants and nursery stock to be accordingly developed. In other elephant movement areas at least 20% to be planted.	Policy to be formulated within six months	WLHQ/Division	Under Progress
7	Working Plans for divisions with high elephant populations should necessarily include a chapter for elephant conservation and management.	Immediately	PCCF, Working Plan Officers	Under Progress
VII. Human Resource Management and Capacity Building				
1	Ongoing filling up of vacancy positions at all levels of regular frontline and supervisory staff to be expedited as to ensure man in position in all field level positions.	Highest priority	Govt. of Odisha	Ongoing

Tree Cell
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Odisha, Bhubaneswar

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3	Frontline staff of Forest Department should be trained on the following subjects: -	Ongoing but to be improved/strengthened	WLHQ/RCCF/	Ongoing
4	Create adequate number of posts of Veterinarians within the Forest Department considering their crucial role in wildlife health management, rescue and rehabilitation. Fill up existing vacancies forthwith.	Existing but to be enhanced	Govt. of Odisha / WLHQ	Under Progress
6	On rescue, treatment and rehabilitation of problematic/ injured elephant/ PM of elephant and treatment of Captive Elephants and also on control of wildlife diseases. Veterinary Officers' Training Institute may be roped in for this.	Ongoing but to be strengthened.	WLHQ	Ongoing
8	Enhance training on husbandry, care and management of captive elephants and kunkitraining so that they can effectively function during Human Elephant Conflict situations.	Within 6 Months to one year	WLHQ/DFO	Ongoing
11	Handpick and nominate ROs for 3-month certificate diploma course in WL management course in the Wildlife Institute of India (WII)	Ongoing	PCCF (WL)	Ongoing
12	Handpick and nominate ACFs /DCFs in 10-month certificate diploma course in WL management course in the Wildlife Institute of India (WII)	Ongoing	PCCF (WL)	Ongoing
15	Give recommendations to include Wildlife Health, Rescue and Rehabilitation as a Special Paper in the syllabus of the degree course in Veterinary Sciences in CVS, OUAT, Bhubaneswar.	Within one year	WLHQ / CVS, OUAT	Under Progress
21	Similar ways of recognising exceptional services of civil society members also to be put in place.	Ongoing	WLHQ/RCCF/	Under Progress
IX. Research and Application of Technology				
1	Fill up the existing vacancies of Research Officers in the State Wildlife Headquarters.	Within six months	WLHQ/GOO	Under Progress
4	Undertake periodic elephant population estimation following standard protocols.	Within one year	WLHQ	Under Progress

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6	Commission a study covering both the wet and the dry seasons to assess the status of identified corridors including new corridors listed by ANCF to be completed within two years.	Within 2 months	WLHQ	Ground truthing of identified corridor including new corridors listed by ANCF to be done during this month by Project Elephant, MoEFCC, GOI
7	Radio-collaring studies should be carried out in select localities of the State to elucidate habitat use, ranging and patterns of crop depredation. Candidate animals could be Matriarchs, Adult bulls, Lone bulls.	Within 6 months	WLHQ / Circle	Under Progress
13	Study of peoples' perceptions on HEC and people's participation involving social scientists / organisations.	Within three months	WLHQ/Circles	Under Progress
14	Commission study on the use of linear infrastructure mitigation measures such as Elephant Underpasses and Overpasses in select divisions.	Within one year	WLHQ/Circles	Ongoing
15	Studies to understand social carrying capacity and also the changing trends in human tolerance and traditional co-existence between elephants and local people in select landscapes involving reputed local universities.	Within a year	WLHQ / RCCF/DFO	Under Progress
16	Study on elephant habitat quality with special reference to palatable tree, shrub, climber and grass species and also meadow management practices with an aim to improve these.	Within two years	WLHQ/Circles	Under Progress
18	Long-term ecological monitoring stations to assess bioclimatic variables using automatic data loggers should be installed in all PAs. Similarly, assessment of stream flow, soil profiles etc to assess ecosystem services evaluation.	Within 1-2 years	WLHQ	Under Progress
X. Monitoring				

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 O/o the RCCF (WL) & WLW
 Odisha, Bhubaneswar

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3	MOU has been signed between PCCF (WL) & CWLW, Odisha of Indian Institute of Science, Bangalore for radio-collaring of 3 nos of elephants in Angul, Dhenkanal, Keonjhar, Rairakhola, Athagarh, Athamallik & Chandaka WL divisions for monitoring of their movement. This may be expedited.	Within 6 Months	WLHQ	MOU has been signed with IISC Bangalore
5	Analysis of sex/age-class break-up of elephant herds through periodic monitoring so as to arrive at indicative growth rates and demographic trajectory.	Within 2 Years	Divisions / Circle / WLHQ	Ongoing

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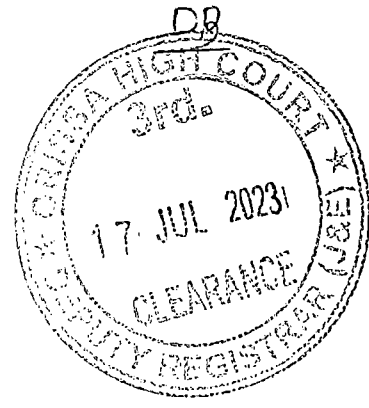
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GITA ROUT ... Petitioner

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STATE OF ODISHA & OTHERS

... Opp. Parties



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Dated : 14.07.2023

By the Opp. Party through

Addl. Standing Counsel